

**LIST OF DECLARED PROCLAIMED OFFENDER IN SESSIONS DIVISION AMBALA AS ON 31.10.2020**

Sr. No.	Name of the Hon'ble Court	CIS Number	CNR Number	Case Title	Name of the Proclaimed Offender	Father's Name Of Proclaimed offender	Gender Male/ Female	Address of Proclaimed Person	FIR Number	Police Station	Date of FIR (dd/mm/yyyy)	Under Section	PO declare Order dated (dd/mm/yyyy)
1	Ms. Neerja Kulwant Kalsan, District & Sessions Judge	SC/374/2013	HRAM010060942013	State vs. Arther Pal	1. Paramjit Singh Sandhu	Bachan Singh	Male	# 212, New Azad Nagar, Amritsar Iind add. # 328, New Janakpuri, Mahesh Nagar, Ambala Cantt.	168	Mahesh Nagar	10.06.2006	420/120-B IPC	26.04.2012
2	Ms. Neerja Kulwant Kalsan, District & Sessions Judge	SC/374/2013	HRAM010060942013	State vs. Arther Pal	2 Deepak Sharma	Ramji Lal	Male	# 15-A, Gandhi Nagar, Mathura	168	Mahesh Nagar	10.06.2006	420/120-B IPC	12.06.2012
3	Ms. Neerja Kulwant Kalsan, District & Sessions Judge	COMA/14449/2013	HRAM010000062013	Deputy Director Vs. P.S. Sandhu	1. Paramjit Singh Sandhu	Bachan Singh	Male	# 212, New Azad Nagar, Amritsar Iind add. # 328, New Janakpuri, Mahesh Nagar, Ambala Cantt.	-	-	-	3 PMLA	29.03.2012
4	Ms. Neerja Kulwant Kalsan, District & Sessions Judge	COMA/14449/2013	HRAM010000062013	Deputy Director Vs. P.S. Sandhu	2. Gulshan Masih	Anwar Masih	Male	village Mudh Khokhar, Tehsil Ajnala, Distt. Amritsar	-	-	-	3 PMLA	04.06.2012
5	Ms. Neerja Kulwant Kalsan, District & Sessions Judge	SC/205/2017	HARAM010076582017	State Vs. Jagjeet etc	Sandeep	Ram Kumar	Male	Village Toba, PS. Saha , Distt. Ambala	87	Panjokhara	25.06.2017	114,307,332,353,34 IPC read with 25 Arms act	17.09.2019
6	Shri Ajay Sharda, Addl. District & Sessions Judge	SC/309/2013	HRAMO10034612013	STATE Vs. JIMMY	JIMMI GWALA	RAJIV GWALA	Male	VILLAGE JAJUPARA P.S. RAJGAJ DISTT. JALPAIGAPDI WEST BENGAL	121	GRP/AMBALA CANTT	25.09.2012	395 IPC	02.09.2014
7	Shri Ajay Sharda, Addl. District & Sessions Judge	SC/309/2013	HRAMO10034612013	STATE Vs. JIMMY	SURJIT GWALA	MADAN GWALA	Male	VILLAGE JAJUPARA P.S. RAJGAJ DISTT. JALPAIGAPDI WEST BENGAL	121	GRP/AMBALA CANTT	25.09.2012	395 IPC	02.09.2014
8	Shri Ajay Sharda, Addl. District & Sessions Judge	SC/309/2013	HRAMO10034612013	STATE Vs. JIMMY	ROHIT GWALA	MAJNU GWALA	Male	VILLAGE JAJUPARA P.S. RAJGAJ DISTT. JALPAIGAPDI WEST BENGAL	121	GRP/AMBALA CANTT	25.09.2012	395 IPC	02.09.2014
9	Shri Ajay Sharda, Addl. District & Sessions Judge	SC/309/2013	HRAMO10034612013	STATE Vs. JIMMY	DHEERAJ GWALA	BHIYA GWALA	Male	VILLAGE JAJUPARA P.S. RAJGAJ DISTT. JALPAIGAPDI WEST BENGAL	121	GRP/AMBALA CANTT	25.09.2012	395 IPC	02.09.2014
10	Shri Ajay Sharda, Addl. District & Sessions Judge	SC/309/2013	HRAMO10034612013	STATE Vs. JIMMY	AVINASH @RAHUL	RAJESH GWALA	Male	VILLAGE JAJUPARA P.S. RAJGAJ DISTT. JALPAIGAPDI WEST BENGAL	121	GRP/AMBALA CANTT	25.09.2012	395 IPC	02.09.2014
11	Shri Ajay Sharda, Addl. District & Sessions Judge	SC/309/2013	HRAMO10034612013	STATE Vs. JIMMY	MUNNA GWALA @ PINTU	KUNNU GWALA	Male	VILLAGE JAJUPARA P.S. RAJGAJ DISTT. JALPAIGAPDI WEST BENGAL	121	GRP/AMBALA CANTT	25.09.2012	395 IPC	02.09.2014
12	Shri Ajay Sharda, Addl. District & Sessions Judge	NDPS/35/2015	HRAMO10039612015	STATE Vs. RAM AYODHYA BHAGAT	RAM ADHOYA	DAGAR BHAGAT	MALE	MAJAR BABU TOLA .P.S. PAKDI DAY-AL DISTT. MOTIHARI , BIHAR.	92	MULLANA	20.05.2015	18// NDPS ACT	25/01/2018
13	Shri Ajay Sharda, Addl. District & Sessions Judge	NDPS/20/2016	HRAMO10025652016	STATE VS DAVID ETC	RAJU	BILLU	MALE	BALMIKI BASTI INDIRA COLONY AMBALA CITY	26	AMBALA CANTT	23/01/2016	21/29-61-85 NDPS ACT	15/02/2018
14	Shri Ajay Sharda, Addl. District & Sessions Judge	PC/2/2016	HRAMO10032352016	STATE VS DARSHAN ETC	NARENDER	GURMUKH SINGH	MALE	SARHEDI MAHESH NAGAR AMBALA CANTT.	92	BALDEV NAGAR	23/03//2016	13 PC ACT / 18-29 NDPS ACT	01.03.2018
15	Shri Ajay Sharda, Addl. District & Sessions Judge	Sc/24/2017	HRAMO10008892017	State Vs Deep Mala	DEEP MALA	W/O LADLU	FEMALE	VILL KARIA, P.S. PACHUR, DISTT. RAJGARH, M.P.	339	MAHESH NAGAR	15/02/2016	379A IPC	20.03.2018
16	Shri Ajay Sharda, Addl. District & Sessions Judge	NDPS/28/2016	HRAMO10040482016	State vs Trilochan	NAKSHU @ NANHA	NANNE	MALE	VILL. CHANDPUR, BISOLI BADAUN U.P.	72	AMBALA SAHA	27/05//2016	18/29/61/85 NDPS ACT	28.02.2018
17	Shri Ajay Sharda, Addl. District & Sessions Judge	SC/18/2017	HRAMO10006122017	STATE VS DEEPAK KUMAR ETC	SANJAY	RAJPAL	MALE	VILL CHOTA KHANPUR, P.S JIN-JHANA MUZZAFARNAGAR U.P.	306	BALDEV NAGAR	09/07/16	379 B IPC	25.09.2018
18	Shri Ajay Sharda, Addl. District & Sessions Judge	SC/24/2017	HRAMO10008892017	STATE VS DEEPMALA ETC	BHOLI	W/O RAGHBIR	FEMALE	VILL.BHULKHEDI, P.S. KACHUR, DISTT. RAJGARH. MP AT PRESENT RAILWAY STATION AMBALA CANTT. PARAO AMBALA CANTT.	339	MAHESH NAGAR	15/02/2016	379 A IPC	20.03.2018
19	Shri Ajay Sharda, Addl. District & Sessions Judge	SC/45/2018	HRAMO10018602017	STATE VS SANJAY	SANJAY	RAJPAL	MALE	VILL CHOTA KHANPUR, P.S JIN-JHANA MUZZAFARNAGAR U.P.	277	AMBALA CITY	08/11/16	379A IPC	17.11.2018
20	Shri Ajay Sharda, Addl. District & Sessions Judge	SC/45/2018	HRAMO10018602017	STATE VS SANJAY	CHATARSEN	DHRUDHWAJ	MALE	RAMPUR JINJHANA MUZZAFARNAGAR U.P,	277	AMBALA CITY	08/11/16	379A IPC	08/06/18

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21	Shri Ajay Sharda, Addl. District & Sessions Judge	SC/194/2018	HRAM010076862018	STATE VS MUMTAJ ALI	MUMTAJ ALI	NMEER HASAN	MALE	H NO 3599,SARASAWATI VIHAR KOSPUR,FARAKPUR, YAMUNA NAGAR	65	AMBALA SADAR	22/03/2018	307 IPC 25 A ACT,13(1) HGSGA	01/10/19
22	Shri Ajay Sharda, Addl. District & Sessions Judge	NDPS/45/2016	HRAM010054982016	STATE VS ZAYAL	1.ZAYAL 2.CHRIST KOFI 3. CHIDOZI ENOCENT	1. LUC KAMPA 2. FAKENE 3. OKORO	FEMALE MALE MALE	1. STATE DARSARA, TANZANIA 2. ROAD 43 WARRI NIGERIA 3.17 BSD RAN VILL ORLO AGIRYA, NIGERIA	125	MULLANA	08.07.2016	21 NDPS ACT	1.06.11.2019 2.02.02.2018 3.06.03.2019
23	Shri Krishan Kant, Addl. District & Sessions Judge,	SC/108/2017	HRAM010047092017	STATE VS WAJID & ANR.	MEHARBAN	MOHD. HASSAN	MALE	KHATAKHERI, MANDI SAHARANPUR, U.P.	194	MULLANA	27.09.2016	429 IPC & 4B, 8 THE PUNJAB PROHIBITION OF COW SLAUGHTER ACT 1955,	30.04.2018
24	Shri Krishan Kant, Addl. District & Sessions Judge,	SC/82/2018	HRAM010036432018	STATE VS. HARPREET	KULDEEP SINGH	RAMESH CHAND	MALE	VILLAGE GAGSINGA, P.S MUNAK, DISTT. KARNAL	310	MAHESH NAGAR	13.10.2017	392/394/395/397 IPC & 25-54-59 ARMS ACT	13/11/2019
25	Shri Purushottam Kumar, Addl. District & Sessions Judge,	SC/105/2016	HRAM010034752016	STATE VS ASHISH	Brij Pal	Brij Nand	Male	Adarsh Colony Muradabad Civil Lines Moradabad (U.P.)	285	Mullana	29.12.2015	379-B IPC	18.11.2016
26	Shri Purushottam Kumar, Addl. District & Sessions Judge,	SC/105/2016	HRAM010034752016	STATE VS ASHISH	Ramu	Dhal Chand	Male	Adarsh Colony Muradabad Civil Lines Moradabad (U.P.)	285	Mullana	29.12.2015	379-B IPC	18.11.2016
27	Shri Purushottam Kumar, Addl. District & Sessions Judge,	SC/105/2016	HRAM010034752016	STATE VS ASHISH	Jaswant Singh	Kanni Singh	Male	Adarsh Colony Muradabad Civil Lines Moradabad (U.P.)	285	Mullana	29.12.2015	379-B IPC	18.11.2016
28	Shri Purushottam Kumar, Addl. District & Sessions Judge,	SC/105/2016	HRAM010034752016	STATE VS ASHISH	Rinku	Nanak Chand	Male	Adarsh Colony Muradabad Civil Lines Moradabad (U.P.)	285	Mullana	29.12.2015	379-B IPC	18.11.2016
29	Shri Purushottam Kumar, Addl. District & Sessions Judge,	SC/105/2016	HRAM010034752016	STATE VS ASHISH	Jyoti Parshad	Pyare Lal	Male	Adarsh Colony Muradabad Civil Lines Moradabad (U.P.)	285	Mullana	29.12.2015	379-B IPC	18.11.2016
30	Shri Purushottam Kumar, Addl. District & Sessions Judge,	SC/105/2016	HRAM010034752016	STATE VS ASHISH	Ashish	Raj Kumar	Male	Adarsh Colony Muradabad Civil Lines Moradabad (U.P.)	285	Mullana	29.12.2015	379-B IPC	02/07/18
31	Shri Rajneesh Bansal, Addl. District & Sessions Judge	SC/18/2018	HRAM010005142018	STATE VS. ABHISHEK AND ORS.	Abhishek	Jai Parkash	Male	Village Bihta, Distt Ambala	142	Saha	23.09.2017	376/363/366A/120B IPC AND 4 POCSO ACT	24.09.2018
32	Shri Rajneesh Bansal, Addl. District & Sessions Judge	SC/18/2018	HRAM010005142018	STATE VS. ABHISHEK AND ORS.	Mohit	Yashpal	Male	Village Bihta, Distt Ambala	142	Saha	23.09.2017	376/363/366A/120B IPC AND 4 POCSO ACT	24.09.2018
33	Shri Rajneesh Bansal, Addl. District & Sessions Judge	SC/51/2018	HRAM010014652018	State vs Sunil	Sunil	Dhanraj	Male	H.N. 24, Ward No.6, near Hanuman Mandir, 12 Quarter, Hissar City	448	Ambala Cantt	16.12.2017	365,328,354 D,506 IPC,	17.12.2018
34	Shri Sundeep Singh, Addl. District & Sessions Judge,	CRA/383/2016	HRAM010068682016	Sagar Vs. Allahabad Bank	SAGAR	Balvir Chand	MALE	House No. 2407, Balmiki Basti, Ambala City	--	--	--	138 NIACT	07/05/19
35	Shri Vivek Yadav, Civil Judge (Sr. Divn.)	CHI/1016/2017	HRAM03007022017	STATE VS AMIT ETC	PARDEEP	VIJAY PAL	MALE	Hafed Colony, Nilokheri, Butana, Karnal	264/2016	PARAO	04.11.2016	397,473,120-B,IPC,25-54-59 ARMS ACT	30.11.2017
36	Shri Vivek Yadav, Civil Judge (Sr. Divn.)	CHI/8104/2013	HRAM030024242012	STATE VS BABU RAM ETC	PREM	YAGINDER SINGH	MALE	H.NO. 13, SUNDER NAGAR , NEAR DRM COLLONY , AMBALA CANTT	278/2011	PARAO	02.11.2011	406,419,420,120BIPC	25.08.2014
37	Shri Vivek Yadav, Civil Judge (Sr. Divn.)	CHI/1094/2014	HRAM030056002014	STATE VS KULDEEP	TARSEM	MAYA DEVI	MALE	VILLAGE KALERHERI PS PANJOKHRA , AMBALA	63/2014	PANJOKHRA	22.04.2014	323,324,34,452,506 IPC	28.04.2017
38	Shri Vivek Yadav, Civil Judge (Sr. Divn.)	CHI/205/2017	HRAM03007902017	STATE VS DHANWANT SINGH	DHANWANT SINGH	HERMAIL SING	MALE	GOBINDGARH, NAGGAL, AMBALA	316/2016	PARAO	28.12.2016	279,337,427 IPC	29.01.2019
39	Shri Vivek Yadav, Civil Judge (Sr. Divn.)	CHI/170/2016	HRAM030017502016	STATE VS MANDEEP ETC	RAMJIT	MANPREET SINGH	MALE	H.NO.13/2A, TILAK NAGAR, DELHI	598/2013	AMBALA CANTT	25.11.2013	379,201 IPC	17.05.2017
40	Shri Vivek Yadav, Civil Judge (Sr. Divn.)	CHI/170/2016	HRAM030017502016	STATE VS MANDEEP ETC	MANDEEP	JOGINDER	MALE	H.NO.17/A, ABCHAL NAGAR , DELHI	598/2013	AMBALA CANTT	25.11.2013	379,201 IPC	17.05.2017
41	Shri Vivek Yadav, Civil Judge (Sr. Divn.)	CHI/1428/2016	HRAM030134582016	STATE VS GAURAVETC	BALWINDER SINGH	JANG SINGH	MALE	VILLAGE SAMLEHRI, AMBALA	214/2015	AMBALA CANTT	08.07.2015	379,411 IPC	21.01.2019
42	Shri Vivek Yadav, Civil Judge (Sr. Divn.)	CHI/1301/2015	HRAM030124592015	STATE VS RAMESH KUMAR ETC	RAVINDER SINGH	SUKHWINDER SINGH	MALE	H.NO. 8, GALI NO. 02., MODEL HOUSE JALANDHAR	226/2015	AMBALA CANTT	20.07.2015	379,411.406,420,120 B IPC	09.05.2016
43	Shri Vivek Yadav, Civil Judge (Sr. Divn.)	CHI/926/2015	HRAM030084002015	STATE VS RAKESH ETC	SAGAR	NANDU	MALE	GURUNANAK COLONY, KHAIRTAL, ALWAR RAJASTHAN	86/2015	AMBALA CANTT	25.03.2015	356,379 IPC	25.04.2017
44	Shri Vivek Yadav, Civil Judge (Sr. Divn.)	CHI/11886/2014	HRAM030101632014	STATE VS DEEPAK ETC	TONY	SONI	MALE	H.NO.2243/2, AMBALA CITY	307/2014	BALDEV NAGAR	06.08.2014	3/4 13-3-67 G.ACT	18.04.2017

45	Shri Vivek Yadav, Civil Judge (Sr. Divn.)	CHI/11886/2014	HRAM030101632014	STATE VS DEEPAK ETC	VIKAS MITTAL	SURENDER MITTAL	MALE	H.NO.2923/1,BAGACHI MANGAL DASS, ANARDANA CHOWK, PATIALA	307/2014	BALDEV NAGAR	06.08.2014	3/4 13-3-67 G.ACT	30.04.2018
46	Shri Vivek Yadav, Civil Judge (Sr. Divn.)	COMI/3392/2014	HRAM030001862014	RAM PAL VS. AJAY,ETC.	ANIL KUMAR	UNKNOWN	MALE	VILL. FATEHGARH, AMBALA.	--	PANJOKHRA		419/420/34 IPC	13.02.2019
47	Shri Vivek Yadav, Civil Judge (Sr. Divn.)	CHA/392/2018	HRAM030088132018	STATE VS. JAHID	JAHID	NASRUDDIN	MALE	VPO KAKKAD MAJRA, AMBALA.	403/2017	AMBALA CANTT	11-11-2017	ARMS ACT	25.02.2019
48	Shri Vivek Yadav, Civil Judge (Sr. Divn.)	CHI-48/16	HRAM03-000416-2016	STATE VS JEET SINGH	JEET SINGH	JEETA	MALE	Vill. Kudal Sangrah Sirmaur HP	144/15	SAHA	2015	279/304A	05.03.2019
49	Shri Vivek Yadav, Civil Judge (Sr. Divn.)	CHI-668/19	HRAM03-005188-2019	STATE VS Gulshan	GULSHAN		MALE	VILL-SAPANI, P.S JHANSA,DIST KKR	209/18	MULLANA	2018	323,34,406,494,498A	13.05.2019
50	Shri Vivek Yadav, Civil Judge (Sr. Divn.)	CHI-656/19	HRAM03-005106-2019	STATE VS Rajnit	RANJIT		MALE	R/O MAI, SIRASGARH, SADAR NARNAUL, MAHERGARH, HARYANA	257/18	MULLANA	2018	279336	13.5.2019
51	Shri Vivek Yadav, Civil Judge (Sr. Divn.)	CHI-36/17		STATE VS Deepak	Deepak	SATPAL	MALE	R/O KHANPUR, PS SADAR, NIRWANA, JIND	36/2017	AMBALA CANTT	2017	420 IPC	06/10/19
52	Shri Vivek Yadav, Civil Judge (Sr. Divn.)	CHI/144/2018	HRAM03-000858-2018	State Vs. Moshim	Mosim		Male	VILLAGE SAGGAR TEHDA, TEHSIL NUKKAD, GANGOH, SAHARANPUR, U.P.	190/17	Barara	2017	279,304A IPC	07/11/19
53	Shri Vivek Yadav, Civil Judge (Sr. Divn.)	CHI/502/19	HRAM03-003731-2019	STATE VS	MUKHTIAR		MALE	VILLAGE DABKORA, BEHAT, SAHARANPUR (UP)	375/16	AMBALA CANTT	2019	379	17.08.2019
54	Shri Vivek Yadav, Civil Judge (Sr. Divn.)	CHA/1582/17	HRAM03-011126-2017	STATE VS	BEANT SINGH		MALE	VILLAGE BATH, NATHANA, BATHINDA,(PB)	102/17	NAGGAL	2017	510,68-1-14- EX ACT	17.08.2019
55	Shri Amberdeep Singh, Chief Judicial Magistrate	CHI/596/2015	HRAM030051412015	STATE VS ARJUN	ARJUN SHARMA	KARAM CHAND	MALE	3504, BAWARA MOHALLA ROHTAK	304	AMBALA CITY	26.08.2014	457,380, 411	21.11.2016
56	Shri Amberdeep Singh, Chief Judicial Magistrate	CHI/596/2015	HRAM030051412015	STATE VS ARJUN	RAM PARSHAD	OM PARKASH	MALE	638 SEC.4B NARELA DELHI	304	AMBALA CITY	26.08.2014	457,380, 411	21.11.2016
57	Shri Amberdeep Singh, Chief Judicial Magistrate	CHI/541/2016	HRAM030056902016	STATE VS VINOD	VINOD KUMAR	SURAJ BHAN	MALE	NEAR SAKIED COLONY KURUK-SHETRA	234	MAHESH NAGAR	31.07.2015	323,406,498A, 506	30.01.2018
58	Shri Amberdeep Singh, Chief Judicial Magistrate	CHI/1366/2018	HRAM030118622018	STATE VS NARENDER	NARENDER KUMAR	DHARAMVIR	MALE	7406/4 RAMPURA MOHALLA A/CITY	370	BALDEV NAGAR	09.12.2006	381	04.08.2009
59	Shri Amberdeep Singh, Chief Judicial Magistrate	CHI/1200533/2007	HRAM030001642007	STATE VS SIKADER	SIKANDER	BANARSI	MALE	DEHA COLONY AMBALA CANTT	37	MAHESH NAGAR	10.02.2007	457, 380	11.12.2017
60	Shri Amberdeep Singh, Chief Judicial Magistrate	CHI/8832/2013	HRAM030002212010	STATE VS GULSHAN	GULSHAN	SHAYAM SUNDER	MALE	404/1 NAHAN HOUSE A/CITY	81	MAHESH NAGAR	09.04.2010	379, 356	21.08.2018
61	Shri Amberdeep Singh, Chief Judicial Magistrate	Chi/1486/2016	HRAM03-014244-2016	STATE VS RAMPAL	RAM PAL	SOM NATH	MALE	VILL. UGALA DISTT. AMBALA	360	AMBALA CITY	23.09.2016	174A	02.07.2018
62	Shri Amberdeep Singh, Chief Judicial Magistrate	CHI/605/2018	HRAM03-014081-2018	STATE VS JABBAR	MUMTAJ ALI	MEER HASAN	MALE	3599, SARASWATI VIHAR,YAMUNA NAGAR	23	SADAR AMBALA	28-01-2018	380/457	02.07.2019
63	Shri Amberdeep Singh, Chief Judicial Magistrate	CHI/1726/2018	HRAM03-03084854-2018	STATE VS IRSHAD	MUMTAJ ALI	MEER HASAN	MALE	3599, SARASWATI VIHAR,YAMUNA NAGAR	17	PANJOKHRA	04.02.2018	380/457	02.07.2019
64	Shri Amberdeep Singh, Chief Judicial Magistrate	CHI/1603/2018	HRAM03-03014080-2018	STATE VS IRFAN	MUMTAJ ALI	MEER HASAN	MALE	3599, SARASWATI VIHAR,YAMUNA NAGAR	25	SADAR AMBALA	01.02.2018	380	02.07.2019
65	Shri Amberdeep Singh, Chief Judicial Magistrate	CHI/213/2019	HRAM03-001083-2019	STATE VS SURINDER PAL	JOGA SINGH	SURINDER PAL	MALE	LAYALPUR DERA, NEW SUBZI MANDI, A/CITY	454	A/CITY	11.12.2018	302/341	11.07.2019
66	Shri Amberdeep Singh, Chief Judicial Magistrate	CHA/286/2018	HRAM030-07015-2018	STATE V/S DILSHAD	DILSHAD		MALE	R/O VILLAGE DUGBHEDA, POLICE STATION CHILKANA, DISTT. SAHARANPUR.U.P.	38	BALDEV NAGAR	11.02.2006	11 (ANIMAL CRUELTY ACT )	02.08.2019
67	Shri Amberdeep Singh, Chief Judicial Magistrate	CHI/11078/2014	HRAM03-006275-2014	STATE V/S VINOD	VINOD KUMAR	RAM JI LAL	MALE	R/O VILLAGE KAULA, PS BALDEV NAGAR	90	PARAO	05.04.2014	454/379/411	27.08.2019
68	Shri Amberdeep Singh, Chief Judicial Magistrate	CHI/11078/2014	HRAM03-006275-2014	STATE V/S HARPREET SINGH	HARPREET SINGH	JINDER SINGH	MALE	R/O VILLAGE KAULA, PS BALDEV NAGAR	90	PARAO	05.04.2014	454/379/411	27.08.2019
69	Shri Vikram Jit Singh, Special Railway Magistrate	CHI/108/2016	HRABB10002302016	ST. VS MOHIT	MOHIT	Bahadur Singh	Male	RAMBASTAPUR, AMROHA (UP)	21	GRPS CHANDIGARH	19.03.16	323, 506 IPC	06.09.2017
70	Shri Vikram Jit Singh, Special Railway Magistrate	CHI/217/2016	HRABB10005022016	JITAN KUMAR	JITAN KUMAR	KAILASH PASWAN	Male	VARIYA, PURNIA, BIHAR	289	GRPS AMBALA CANTT.	01.10.16	379 IPC	19.12.2017
71	Shri Vikram Jit Singh, Special Railway Magistrate	CHA/17/2016	HRABB10003032016	RAM RAJIV VERMA	RAM RAJIV VERMA	PARDEEP VERMA	Male	SAHARANPUR, UP	140	GRPS AMBALA CANTT.	25.05.16	EXCISE ACT	24.01.2018
72	Shri Vikram Jit Singh, Special Railway Magistrate	CHI/42/2018	HRAMB115862017	MUNISH BALI	MUNISH BALI	RAJENDER KUMAR	Male	JALWAU VIHAR, MOHALI, PUNJAB	184	GRPS AMBALA CANTT.	02.07.17	306, 406, 420 IPC	24.04.2018
73	Shri Vikram Jit Singh, Special Railway Magistrate	CHA/5/2017	HRABB10006872017	AYUB KHAN	AYUB KHAN	ABDUL MAJID	Male	VILL AKHARA PS NUH MEWAT	73	GRPS AMBALA CANTT.	31.03.17	EXCISE ACT	30.05.2018
74	Shri Vikram Jit Singh, Special Railway Magistrate	CHI/67/2016	HRABB10003612016	NANHE	NANHE	GANGA RAM	Male	VILL SIGORA, BILASHPUR, RAMPUR UP	150	GRPS AMBALA CANTT.	09.06.16	420 IPC	03.07.2018
75	Shri Vikram Jit Singh, Special Railway Magistrate	CHI/201/2014	HRABB10000512014	MUKESH	MUKESH	BALMAT	Male	VILL SISAI HISAR	5	GRPS CHANDIGARH	22.01.14	379, 34 IPC	17.10.2018

76	Shri Vikram Jit Singh, Special Railway Magistrate	CHI/201/2014	HRABB10000512014	MEENU	MEENU	CHABILA	Male	MASOODPUR HISAR	5	GRPS CHANDIGARH	22.01.14	379, 34 IPC	17.10.2018
77	Shri Vikram Jit Singh, Special Railway Magistrate	CHI/87/2017	HRABB10020922017	GURPREET	GURPREET	GURMEET	Male	#3327, JAMALPUR, LUDHIANA.	159	GRPS AMBALA CANTT.	12.06.17	379 IPC	22.01.2019
78	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/576/2017	HRAM030040252017	State Vs. Deepak	Deepak	Jagtar Singh	Male	Village Bhavdeen, Ding, Distt. Sirsa	33/17	Mahesh Nagar	09.02.2017	454/380 IPC	03.01.2019
79	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/10707/14	Hram030049262014	State Vs. Murgesh etc.	Deepak	Bhola Ram	Male	101, Bandhu Nagar, Ambala Cantt	32/14	Parao	22.01.2014	148/149/323/506/325 IPC	22.10.2018
80	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/322/17	HRAM030018562017	State Vs. Vivek	Akash Singh	Prem Chand	Male	270/2, Kunj Vihar, Mahesh Nagar, Ambala Cantt	22/17	Mahesh Nagar	29.01.2017	160 IPC	30.11.2018
81	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/1187/14	HRAM030101972014	State Vs. Raj Kumar	Manoj	Yog Raj	Male	Village Rasulpur, P.S. Sadhaura, Distt. Yamuna Nagar	155/14	Mullana	02.08.14	457/380 IPC	17.12.2018
82	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/463/2016	HRAM030044792016	State VS. Vivek	Raja Sahni	Ram Bahadur	Male	Rahampur, Sarai Ranjan, Samstipur, Bihar	21/16	Ambala Cantt	30.01.2016	148/149/323/427 IPC	01.09.2018
83	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/192/2016	HRAM0300189182016	State VS. Naresh	Naresh	Vijay Pal	Male	Mastgarh, Jhinjhana, Muzafar Nagar	296/15	Ambala City	26.09.2015	379/356 IPC	30.05.2018
84	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/134/2015	HRAM030009012015	State Vs. Surjeet	Jugnu	Harnam Singh	Male	Village Nanhera, Distt. Ambala.	127/14	Parao	14.05.2014	147/148/19/323/427/447/506 IPC	07.09.2017
85	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/1396/16	HRAM0300132542016	State Vs. Lalit Jhamb	Vaibhav	Pushp Mohan	Male	251, Mahesh Nagar, Ambala Cantt	111/16	Mahesh Nagar	15.05.2016	406/420/506/120B IPC	06.12.2017
86	Shri Vinod Kumar, Judicial Magistrate Ist Class	Cha/621/2018	HRAM030143082018	State Vs. Narender	Narender @ Sonu	Gurmukh Singh	Male	Village Sarsehri, P.S. Mahesh Nagar, Distt. Ambala.	342/17	Mahesh Nagar	16.11.2017	8/9 Prisoner Act	11.12.2018
87	Shri Vinod Kumar, Judicial Magistrate Ist Class	Cha/560/2018	HRAM030133502018	State Vs. Rajinder	Rajinder Yadav	Khajir Yadav	M	H.No. 2181, Mistri Wala Gurdwara, Baldev Nagar, A/City	N.A.	Parao	N.A.	207 MV Act	19.03.2019
88	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/844/2017	HRAM030059192017	State Vs. Lajwanti	Krishan Kumar	Ram Chand	M	H.No. 84, Ward No. 7, Mohalla Guru Nankpura, Bassi Pathana, Distt. Fatehgarh.	7/2017	Women, Ambala	20.01.2017	498A,384, 379,506 IPC and IT Act	28.03.2019
89	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/796/2017	HRAM030057632017	State V. Mehtab	Mehtab	Shakil	M	Pooja Vihar, Near Goga Madi, Ambala Cantt	111/17	Mahesh Nagar	18.04.2017	323,506 IPC & 68 EX. Act	06.04.2019
90	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/970/17	HRAM030065372017	State Vs. Arun etc.	Sahil	Sanjeev Kumar	M	26, New Tagore Garden, Mahesh Nagar, Ambala Cantt	102/17	Mahesh Nagar	12.04.2017	323,341,506,34 IPC	30.04.2019
91	Shri Vinod Kumar, Judicial Magistrate Ist Class	CHI/11758/14	HRAM030095982014	STATE VS. PAWAN	PAWAN	RAM SAROOP	M	VILL. CHAJJA, PS MIRJAPUR, SHARANPUR UP	193/2014	Mullana	12.09.14	381 IPC	15.05.2019
92	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/1381/18	HRAM030120722018	State Vs. Irfan etc.	Mumtaj Ali	Meer Hassan	M	Village Fespur, Distt. Yamuna Nagar	127/18	Mahesh Nagar	30.04.2018	380 IPC	01.07.2019
93	Shri Vinod Kumar, Judicial Magistrate Ist Class	Cha/104/17	HRAM030018472017	State Vs. Sanjeev	Sanjeev Kumar	Tarsem Lal	M	H.No. 5-B, Sunder Nagar, Near DRM Office, Parao, Ambala Cantt	49/17	Parao	15.025.2017	Ex. Act	04.07.2019
94	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/782/16	HRAM030072692016	State Vs. Dilshad	Dilshad	Jamil	M	Manakpur, Chachhrauli, Distt. Yamuna Nagar	129/16	Parao	04.06.2016	279,336,427 IPC	22.07.2019
95	Shri Vinod Kumar, Judicial Magistrate Ist Class	Cha/234/17	HRAM030054182017	State Vs. Raj Kumar etc.	Iliyas	Samedin	M	448, Mahmood Nagr, Bajedi Road, Kotwali, Muzafar Nagar (UP)	19/17	Mahesh Nagar	26.01.2017	25/29 Arms Act	24.07.2019
96	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/228/18	HRAM030014332018	State Vs. Darpan etc	Darpan	Pawan	M	Deha Colony, Ambala Cantt	341/17	Mahesh Nagar	14.11.2017	457/380 IPC	29.07.2019
97	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/228/18	HRAM030014332018	State Vs. Darpan etc	Vikas	Rajesh	M	Deha Colony, Ambala Cantt		Mahesh Nagar	14.11.2017	457/380 IPC	29.07.2019
98	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/247/17	HRAM030009532017	State Vs. Prince	Chandan Kumar	Anil Shrivastva	M	677, Phase 2, Ram Darbar, P.S. Industrial Area, Chandigarh.	10/16/19	Mahesh Nagar	14.01.2016	406420 IPC	07.08.2019
99	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/247/17	HRAM030009532017	State Vs. Prince	Prince Kumar	Sanjay Parsad Shrivastva	M	81, Raipur Khurd, Chandigarh	10/16/19	Mahesh Nagar	14.01.2016	406420 IPC	07.08.2019
100	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/247/17	HRAM030009532017	State Vs. Prince	Tavrej Alam	Anul Ansari	M	Ram Darbar, P.S. Industrial Area, Chandigarh.	10/16/19	Mahesh Nagar	14.01.2016	406,420 IPC	07.08.2019
101	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/1458/17	HRAM030009532017	State Vs. Purshotam	Purshotam	Puran Chand	M	Village Lotni, P.S. Ismailabd, Distt. Kurukshetra	209/15	Mahesh Nagar	13.07.2015	379 IPC	14.08.2019
102	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/825/16	HARAM030076982016	State Vs. Vikas	Vikas	Ram Phal	M	Village Khanauri, District Sangroor (Pb.)	130/16	Parao	05.06.2016	279,304A, 427 IPC	22.08.2019
103	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/1540/17	HARAM030109682017	State Vs. Sudhir	Sudhir Kumar	Ram Singh	M	18, Pamia Kalan, Ram Nagar, Jodhan, Ludhiana	311/17	Mahesh Nagar	14.10.2017	279,336,427 IPC	03.09.2019
104	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/209/16	HARAM030019712016	State VS. Shubham etc.	Deepak	Ram Kishan	M	Balmiki Basti, Ambala Cantt.	295/17	Ambala Cantt	20.09.2015	148,149,323,325,326,506 IPC	16.09.2019
105	Shri Vinod Kumar, Judicial Magistrate Ist Class	Cha/10/17	HARAM030000432017	State VS. Deepak	Deepak	Kehar Singh	M	Village Nahoni, P.S. Mullana, Distt. Amala.	267/16	Mullana	06.12.2016	68.1.14 Ex. Act	18.09.2019
106	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/11445/14	HRAM030089342014	State VS. Jasvir etc.	Manish @ Simpy	Mangi Ram	M	Village Ahma, P.S. Sadar, Distt. Ambala	120/14	Sadar	26.06.14	323,342,325,506, 34 IPC	19.09.2019
107	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/183/16	HRAM030018912016	State VS. Suraj	Suraj	Dura Ram	M	Deha Colony, Ambala Cantt	319/15	Mahesh Nagar	02.11.2015	457,380 IPC	26.09.2019

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108	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/1047/16	HRAM030105972016	State VS. Rishu	Gaurav	Madan Lal	M	98, Shiv Puri Colony, Ambala Cantt	203/16	Mahesh Nagar	12.08.2016	323,325, 34 IPC	03.10.2019
109	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/1076/15	HRAM030099352015	State Vs. Rajesh	Rajesh	Chand Singh	M	111, Commercial Mall Road, Ambala Cantt	138/15	Parao	03.06.2015	279, 337,338 IPC	03.10.2019
110	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/523/17	HRAM030035472017	State VS. Sunil	Sunil	Ramesh Kumar	M	106-A, Hari Nagar, Ambala Cantt	52/17	Mahesh Nagar	08.03.2017	174 A IPC	11.10.2019
111	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/615/17	HRAM030044152017	State VS. Amarjit	Amarjit	Narata Ram	M	Village Holi, P.S. Mullana, District Ambala	83/17	Mahesh Nagar	21.03.2017	174 A IPC	15.10.2019
112	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/527/17	HRAM03017992017	State Vs. Yamin etc.	Yamin	Haider Khan	M	Vill. Tada Badli, Tanda, Rampur (UP)	246/17	Parao	15.09.2017	11 PAC Act, 13(2) HGSG Act, 120B IPC	24.10.2019
113	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/527/17	HRAM03017992017	State Vs. Yamin etc.	Naved	Ishtar	M	Village Alawad, Inchauli, Meerut (UP)	246/17	Parao	15.09.2017	11 PAC Act, 13(2) HGSG Act, 120B IPC	24.10.2019
114	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/691/15	HRAM030059122015	Stat Vs. Sunil Kumar	Sunil Kumar	Bharat Singh	M	Dhurjanpur, P.S. Uchana, Distt. Jind	80/15	Parao	07.04.2015	419,420 IPC	02.11.2019
115	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/691/15	HRAM030069052018	Stat Vs. Mange Ram	Mange Ram	Ramesh Kumar	M	Village Adhoya, P.S. Hodal, Palwal, Haryana	267/15	Parao	26.10.15	279, 337 IPC	07.11.2019
116	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/710/17	HRAM030052722017	State Vs. Suraj etc.	Mohit Rana	Surender	M	Villae Rajpura, Khelan, Lalru, SAS Nagar, Punjab	273/16	Mahesh Nagar	22.10.2016	120B, 427,447, 506 IPC	13.11.2019
117	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/872/2016	HRAM030084722016	State VS. Anju Parkash etc.	Gurdev etc.	Didar Singh	M	Vilage Judda Shekhan, P.S. Chhappar, District Yamuna Nagar	25/15	Barara	19.03.15	406/420/ 120B IPC	14.11.2019
118	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/717/2016	HRAM030067662016	State VS. Surender	Surender	Krishan Lal	M	Cholkasra, Tarori, Karnal	117/16	Parao	21.05.16	279,337,427 IPC	27.11.2019
119	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/379/2017	HRAM030024002017	State Vs. Sanjay	Sanjay	Sunil Chand Baron	M	14, Shalimar Bag, Mahesh Nagar, Ambala Cantt.	14/17	Mahesh Nagar	17.01.17	510 IPC, 68 Ex. Act	02.12.2020
120	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/339/2018	HRAM030024812018	State VS. Sunny	Sunny	Harjinder Singh	M	Village Kanwla, P.S. Baldev Nagar, Distt. Ambala.	473/17	Baldev Nagar	30.12.17	457,380,511 IPC	03.12.19
121	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/11640/2014	HRAM0300077132014	State vs. Saurab etc.	Saurabh	Vinod Kumar	M	Village Simbla, P.S. Mullana, Distt. Ambala.	127/14	Mullana	11.09.14	323,324,325,452,506 IPC	31.01.20
122	Shri Vinod Kumar, Judicial Magistrate Ist Class	Chi/12009/2014	HRAM0301083032014	State Vs. Anant etc.	Malkeet Singh	Mehar Singh	M	Village Lavani, P.S., Chhappar, Distt. Yamuna Nagar	11/14/20	Mullana	16.01.14	406,420,506 IPC	04.02.2020
123	Ms. Gurdeep Kaur, Judicial Magistrate Ist Class	CHI/7682/13	HRAM03-002342-2012	STATE VS. SHEELA	SHEELA	W/O AKASH	FEMALE	RAJGANG CHOWK , JAIPUR	248/12	PARAO	15-10-2012	379 AND 411 IPC	06/09/16
124	Ms. Gurdeep Kaur, Judicial Magistrate Ist Class	CHI/7682/13	HRAM03-002342-2012	STATE VS. RAJESHWARI	RAJESHWARI	W/O RAHUL	FEMALE	RAJGANG CHOWK , JAIPUR	248/12	PARAO	15-10-2012	379 AND 411 IPC	06/09/16
125	Ms. Gurdeep Kaur, Judicial Magistrate Ist Class	CHI/9130/2013	HRAM03-003409-2013	STATE VS. PARMOD	PARMOD	NA	MALE	UP	41/2013	BARARA	2013	279 IPC	12/12/17
126	Ms. Gurdeep Kaur, Judicial Magistrate Ist Class	CHI/7296/2013	HRAM03-002288-2012	STATE VS. FANTOOS	FANTOOS	S/O AJAY	MALE	198, GREATER KAILASH COLONY, JANDLI, AMBALA	392/12	BALDEV NAGAR	10/09/12	323 IPC	05/05/17
127	Ms. Gurdeep Kaur, Judicial Magistrate Ist Class	CHI/7584/2013	HRAM03-000190-2012	STATE VS. VIRENDER	VIRENDER	S/O KULDEEP SINGH	MALE	VILLAGE SISANA,SONEPAT	94/12	BALDEV NAGAR	17.03.2012	188,120-B	20-10-2015
128	Ms. Gurdeep Kaur, Judicial Magistrate Ist Class	CHI/10702/2014	HRAM03-000980-2014	STATE VS. ANKUSH	RAHUL @ SUNNY	SATPAL	MALE	DEHA COLONY AMBALA CANTT	271/13	MAHESH NAGAR	29-07-2013	380 IPC	29-05-2015
129	Ms. Gurdeep Kaur, Judicial Magistrate Ist Class	CHI/8542/2013		STATE VS. BALBIR SINGH ETC.	BALBIR SINGH	RAJ SINGH	MALE	212, MODEL TOWN, KHANNA, LDH	394/12	AMBALA CITY	18.08.2012	379 IPC	18-09-2013
130	Ms. Gurdeep Kaur, Judicial Magistrate Ist Class	CHI/10589/14	HRAM03-003785-2012	STATE VS. SOHAN	SOHAN SINGH	KARNAIL SINGH	MALE	BATORE, PKL	51/12	PJK	03/07/12	379 IPC	29-09-2016
131	Ms. Gurdeep Kaur, Judicial Magistrate Ist Class	CHI/375/16	HRAM03-003409-2016	STATEVS. PARAMJEET KOUR ETC.	SUKHBIR SIGH	MAHINDER SINGH	MALE	RAJOLI, MULLANA	266/15	MULLANA	27/11/2015	323 IPC	11/01/18
132	Ms. Gurdeep Kaur, Judicial Magistrate Ist Class	CHA/ 1446/13	HRAM03-003188-2013	STATE VS. MUBARAK ALI	MUBARK ALI	MEHANDI HASSAN	MALE	BUDHAN PUR, SAHARANPUR	90/13	PARAO, AMBALA CANTT	01/04/13	PCA ACT	30-01-2016
133	Ms. Gurdeep Kaur, Judicial Magistrate Ist Class	CHA/370/15	HRAM03-8512-2015	STATE VS. KULDEEP	KULDEEP	PALA RAM	MALE	VILLAGE RASULPUR KALLA, KARNAL	169/15	BALDEV NAGAR	04/06/15	EX.ACT	07/05/18
134	Ms. Gurdeep Kaur, Judicial Magistrate Ist Class	CHA/1483/13	HRAM03-003242-2013	STATE VS. MANI KANDA	MANI KANDA	HAR HAR MAHADEV	MALE	BANDHUNAGAR, AMBALA CANTT	315/12	PARAO	15.12.2012	EX. ACT	31-03-2016
135	Ms. Gurdeep Kaur, Judicial Magistrate Ist Class	CHA/102/2017	HRAM03001705-2017	STATE VS. RAVI	RAVI	SHYAM LAL	MALE	UPLANA, SARSAWA, SAHRANPUR	61/2017	A/CITY	15.02.2017	EX.ACT	04/06/18
136	Ms. Gurdeep Kaur, Judicial Magistrate Ist Class	CHI/758/2019	HRAM03005793-2019	STATE VS. ISRAR	ISRAR	MUDAR	MALE	VILLAGE MALLA MAJRA,P.S. NAKUD, SAHRANPUR, UP	295/18	BALDEV NAGAR	23.06.2018	148,149,332,353,307, IPC &HGSA 2015(03.04.2019)	03-04-2019 05-09-2019
137	Ms. Gurdeep Kaur, Judicial Magistrate Ist Class	CHI/108892014	HRAM031005505/2014	STATE VS. RAJINDER ETC.	RAJINDER	JAI KARAN	MALE	BANDHU, NAGAR, AMBALA CANTT	31/14	PARAO, A/CANTT	02/02/14	323 IPC	09/07/19
138	Ms. Gurdeep Kaur, Judicial Magistrate Ist Class	CHI/11214/14	5182/2014	STATE VS. JAGPAL	ROOP SINGH @ RUPPA	BIHARI LAL	MALE	VILLAGE LOGASI, P.S. NAOGAMA, DISTRICT CHHATTARPUR, M.P	160/14	AMBALA CITY	20-11-2017	379 IPC	20-11-2017

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139	Ms. Gurdeep Kaur, Judicial Magistrate Ist Class	CHI692/19	HRAM030052812019	STATE VS. MANDEEP SINGH	MANDEEP SINGH @ GILL	SATNAM SINGH	MALE	VILLAGE KHERPUR, HASSANPUR, P.S. SHAMBHU.PATIALA, PUNJAB	257/18	BALDEV NGAR	29-05-2018	379 IPC	16-02-2019
140	Ms. Gurdeep Kaur, Judicial Magistrate Ist Class	CHI/10722/2014	HRAM0304927-2014	STATE VS. AKASH	AKASH	RATTAN LAL	MALE	SLTAPPUR, AMBALA CITY	145/14	BALDEV NAGAR		279 IPC	05/09/19
141	Ms. Gurdeep Kaur, Judicial Magistrate Ist Class	CHA/325/17	HRAM03007022/2017	STATE VS. KALA	KALA	HOSHJIAR SINGH	MALE	R/O GARHI, JIND HARYAA	152/17	MULLANA	30-06-2017	3/181 3(2) E	05/11/19
142	Ms. Gurdeep Kaur, Judicial Magistrate Ist Class	CHA/709/19	HRAM03936052019	STATE VS. UVESH	UVESH	ASIB	MALE	VILLAGE HAYAT NAGAR MOHALLA, SAHREEN SULTANPUR, UTTAR PARDESH	484/18	BALDEV NAGAR	04/10/18	8/9 H G C/PACT	05/12/19
143	Ms. Gurdeep Kaur, Judicial Magistrate Ist Class	CHI/886/16	HRAM050086322016	STATE VS. REEMA SANDHU	REEMA SANDHU	JAGJIT SINGH	FEMALE	48,II FLOOR SEC-3, NEW OROLI, MUMBAI, RABALE, NAVI MUMBAI, MAHARASHTRA, INDIA	38/16	PANJOKHARA	07/04/16	406,419,420 IPC, 66 IT ACT, PJK	13-02-2020
144	Ms. Nidhi Beniwal, Judicial Magistrate Ist Class	CHA/10/2018	HRAM03-000177-2018	Sate VS Jassa	Jassa Masih	Shyam Masih	Male	Village Shyam Nagar, PS Majithia Distt. Amritsar, PB	261	Parao Ambala Cantt.	06.10.2017	HGGS Act-2015, Animal Cruelty	19.01.2019
145	Ms. Nidhi Beniwal, Judicial Magistrate Ist Class	Chi/822/2016	HRAM03-007676-2016	State Vs Pankaj	Pankaj Kumar	Diambar Singh	Male	Village Kalyanpur Rani, PS Barla, Tehsil Atrouli, Distt. Aligarh (UP)	49	Saha, Ambala	13.04.2016	279,337,338,304A IPC	25.01.2019
146	Ms. Nidhi Beniwal, Judicial Magistrate Ist Class	Chi/702/2017	HRAM03-005175-2017	State Vs Sohan Lal	Sohan Lal	Karnail Singh	Male	Village Bataud PS Chandimandir, Distt. Panchkula	2	Panjokhara, Ambala	02.01.2017	174A IPC	25.01.2019
147	Ms. Nidhi Beniwal, Judicial Magistrate Ist Class	Chi/495/2018	HRAM03-000435-2018	State Vs Harish	Sachin Kumar	Ranbir Singh	Male	Village Shanti Nagar, Dhakola, Near Aara machine, Saha, Ambala	3	Saha, Ambala	04.01.2018	323,325,506,34 IPC	25.01.2019
148	Ms. Nidhi Beniwal, Judicial Magistrate Ist Class	Chi/703/18	HRAM03-006128-2018	State Vs Shoker Ahmed	Shaker Ahmed	Akbar	Male	Gali No. 37, Siraj Colony, Khatt Kheri Sharanpur, UP	237	Sadar, Ambala	13.12.2017	279,337,3388,304 IPC	28.01.2019
149	Ms. Nidhi Beniwal, Judicial Magistrate Ist Class	Chi/786/2017	HRAM03-005711-2017	State Vs Anil	Anil Kumar	Satpal Saini	Male	H.No. 4 B Luxmi Nagar, Baldev Nagar, Ambala City	162	Parao Ambala Cantt.	5.07.2016	279, 304A IPC	25.02.2019
150	Ms. Nidhi Beniwal, Judicial Magistrate Ist Class	Chi/799/2016	HRAM03-007426-2016	State Vs Jangsher	Jangsher Singh	Pala Ram	Male	Village Mehmoopur, PS Naggal, Ambala	32	Naggal, Ambala	13.05.2016	435 IPC	28.02.2019
151	Ms. Nidhi Beniwal, Judicial Magistrate Ist Class	Cha/5/2018	HRAM03-000066-2018	State Vs Angrej	Angrej Singh	Ankh Bahadur	Male	VILLAGE KOLPUR DISTT KALI KOT NEPAL HALL ON RFENT HOUSE MONGNI RAM BAGH ROAD A/CANTT DISTT AMBALA	328	Parao Ambala Cantt.	2017	255459	27.05.2019
152	Ms. Nidhi Beniwal, Judicial Magistrate Ist Class	Chi/26/2018	HRAM03-000124-2018	State Vs Mustaffa	Mustafa	Ali Hasan	Male	Village Lapra, Yamuna Nagar	32	Parao Ambala Cantt.	4.02.2017	380, 411 IPC	11.06.2019
153	Ms. Nidhi Beniwal, Judicial Magistrate Ist Class	Cha/91/2018	HRAM03-001957-2018	State Vs Mohd. Babu	Mohd. Babu	Mohd. Husaini	Male	Ward No. 10, Shaheed Bhagat Singh, Phladva Merath, UP	357	Baldev Nagar	13.10.2017	13 (2) HGS Act	10.06.2019
154	Ms. Nidhi Beniwal, Judicial Magistrate Ist Class	Chi/97/2016	HRAM03-001922-2016	State Vs Kulwant	Kulwant Singh	Jasmer Singh	Male	Village Tundli, Panjokhara Distt. Ambala	138	Panjokhara	19.12.2018	Ex. Act	20.04.2019
155	Ms. Nidhi Beniwal, Judicial Magistrate Ist Class	Chi/523/2016	HRAM03-005223-2016	State Vs Mohit Rana	Virender Partap	Joginder	Male	438, Laxmi Garden, Yamuna Nagar, Farakpur	59	Ambala City	18.02.2016	186,332,353,506,12 0-B IPC	10.07.2019
156	Ms. Nidhi Beniwal, Judicial Magistrate Ist Class	Chi/10/2018	HRAM03-000179-2018	State Vs Jassa	Jassa Masih	Shyam Masih	Male	Village Shyam Nagar, PS Majithia Distt. Amritsar, PB	261	Parao Ambala Cantt.	06.10.2017	HGGS Act-2015, Animal Cruelty	11.07.2019
157	Ms. Nidhi Beniwal, Judicial Magistrate Ist Class	Chi/703/18	HRAM03-006128-2018	State Vs Shoker Ahmed	Shaker Ahmed	Akbar	Male	Gali No. 37, Siraj Colony, Khatt Kheri Sharanpur, UP	237	Sadar, Ambala	13.12.2017	279,337,3388,304 IPC	16.07.2019
158	Ms. Kiranpreet Kaur Saggu, Judicial Magistrate Ist Class,	CHI/128/2017	HRAM03-000480-2017	State Vs Sagar	SAGAR	Sandeep	MALE	House No. 268, Chain Mandi Ambala Cantt	411	AMBALA CANTT	31.10.2016	324/326/506/34 IPC	18.01.2019
159	Ms. Kiranpreet Kaur Saggu, Judicial Magistrate Ist Class,	CHI/733/2017	HRAM03-005397-2017	State Vs Avinash	Avinash	Gulshan	Male	Block -2, Balaji Nagar, PCPL Colony, Dera Bassi, SAS Nagar, Punjab	397	AMBALA CITY	10/06/16	174-A	29.01.2019
160	Ms. Kiranpreet Kaur Saggu, Judicial Magistrate Ist Class,	CHI/7/2018	HRAM03-000056-2018	State Vs Raminder Singh	Raminder Singh	Bhupinder Singh	Male	House No. 885, Azad Nagar Khanna District Ludiana	289	AMBALA CANTT	11/03/17	458 IPC	28.02.2019
161	Ms. Kiranpreet Kaur Saggu, Judicial Magistrate Ist Class,	CHI/151/17	HRAM03-0005232017	State Vs Mohit	Vishal	Late Pardeep	Male	H.no 17A, Pragati Vihar, A/Cantt	479	Ambala Cantt	26/12/16	68/1/14 of Ex Act, 510IPC	08.04.2019
162	Ms. Kiranpreet Kaur Saggu, Judicial Magistrate Ist Class,	CHI/10623/14	HRAM03-0038332014	State VS Tarsem Rana	Deepak	Shishpal	Male	H.no 66, Sangarwara Mohalla, Gharunda, Panipat	38	Mahesh Nagar	03/02/14	506/120B & A.Act	20.04.2019
163	Ms. Kiranpreet Kaur Saggu, Judicial Magistrate Ist Class,	CHI/11474/14	HRAM03-006085-2014	State Vs Karam Chand @ Manga Ram	Karam Chand @ Manga Ram	Sunder Lal	Male	Village Barara, Tehsil and District Ambala	75	Barara	03.06.2014	323/325/452 IPC	20.05.2019
164	Ms. Kiranpreet Kaur Saggu, Judicial Magistrate Ist Class,	CHI/11437/14	HRAM03-008947-2014	State VS Nitin	Nitin	Rajender	Male	House No. 84 Hira Nagar Ambala City	236	Ambala City	02.07.2014	341/324/326 IPC	13.05.2019
165	Ms. Kiranpreet Kaur Saggu, Judicial Magistrate Ist Class,	CHI/1329/2016	HRAM03-012659-2016	State VS Shiv Kumar	Shiv Kumar @ Devi Lal	Chand Kishore	Male	Agroha Road Near Jeet Palace Inderprasath Colony Barwala Distt Hisar	150	Baldev Nagar	20.05.2015	379/420	30.05.2019
166	Ms. Kiranpreet Kaur Saggu, Judicial Magistrate Ist Class,	CHA/525/2017	HRAM03-011800-2017	State VS Kala	Kala	Amtaj Shafik	Male	Village Bajhedi PS Nai Mandi Mujaffa Nagar District Mujaffar Nagar UP	381	Baldev Nagar	31.10.2017	11 PAC Act	31.05.2019
167	Ms. Kiranpreet Kaur Saggu, Judicial Magistrate Ist Class,	-	-	State Vs Labh Singh	Labh Singh	Balwinder Singh	Male	Village Khaarwan Teh. Jagadhri District Yamuna Nagar	43	Women, Ambala	28.03.2017	406, 468A, 506	06/03/19
168	Ms. Kiranpreet Kaur Saggu, Judicial Magistrate Ist Class,	CHA/398/2015	HRAM03-009356-2015	State Vs. Pritam	Pritam	Ganga Singh	Male	Village Dariyo PS Shambhu District Patiala Punjab	84	Barara	07/11/15	48/8 C.S. Act	06/03/19

169	Ms. Kiranpreet Kaur Saggu, Judicial Magistrate Ist Class,	Remand Paper		State Vs Abhishek	Abhishek	Jai Kumar	Male	Village Bihta, PS Saha, District Ambala	94	Saha	17.06.2018	323/324/506/34 IPC	01.07.2019
170	Ms. Kiranpreet Kaur Saggu, Judicial Magistrate Ist Class,	CHA/249/2017	HARAM03-005801-2017	State Vs Virender @ Pumm	Virender Kumar @ Pumm	Iqbal Pandey	Male	House no. 7, Hari Nagar, Behind BD Floor, Ambala Cantt	130	Ambala Cantt	19.04.2017	25.54.59 Arms Act	06.07.2019
171	Ms. Kiranpreet Kaur Saggu, Judicial Magistrate Ist Class,	CHI/1429/2015 Chi/99/2016	HARAM03-000937-2016	State VS Aman Kapoor Etc.	Aman Kapoor	Brij Mohan	Male	House No. A-135 Sudarshan Park Delhi	195	Parao	18.09.2015	323/435/506/34 IPC	06.07.2019
172	Ms. Kiranpreet Kaur Saggu, Judicial Magistrate Ist Class,	CHI/1199/2017	HARAM03-008265-2017	State Vs Surender Kumar	Surender Kumar	Jhablu	Male	House No. 5362/3 Darjiyawala Chowk, Ambala City	172	Ambala City	13.04.2017	323/506 IPC	06.07.2019
173	Ms. Kiranpreet Kaur Saggu, Judicial Magistrate Ist Class,	CHI/960/2017	HARAM03-006516-2017	State Vs Mohd. Shakil Etc.	Mohd. Shakil	Jamil Ahmad	Male	Village Chilkana, District Saharanpur, UP	41	Saha	16.03.2017	380 IPC	18.07.2019
174	Ms. Kiranpreet Kaur Saggu, Judicial Magistrate Ist Class,	CHI/1002/2017	HARAM03-006868-2017	State Vs Akshay Etc.	Akshay	Babu Ram	Male	Village Majra, PS Paunta Sahib, District Sirmor, Himachal Pradesh	298	Ambala City	25.06.2017	379/511 IPC	20.07.2019
175	Ms. Kiranpreet Kaur Saggu, Judicial Magistrate Ist Class,	CHI/1002/2017	HARAM03-006868-2017	State Vs Akshay Etc.	Amzad Khan	Guljari Khan	Male	Village Majra, PS Paunta Sahib, District Sirmor, Himachal Pradesh	298	Ambala City	25.06.2017	379/511 IPC	20.07.2019
176	Ms. Anita Rani, JMIC, Ambala	Coma/1330/2017	HARAM03-007250-2017	Anvi Publishing Vs. M/s Ajay Pustak Bhandar	Ajay Kumar		M	Prop. M/s Ajay Pustak Bhandar, Mangal Market, Sheikpur, Patna				138 N.I.Act	05.02.2020
177	Ms. Anita Rani, JMIC, Ambala	Coma/494/2017	HARAM03-002959-2017	Manoj Kumar Chauhan Vs. Gurpreet Singh Sahota	Gurpreet Singh Sahota		M	H.No. 2289/A, Sector 19-C, Chandigarh				138 N.I.Act	05.02.2020
178	Ms. Anita Rani, JMIC, Ambala	Coma/1163/2018	HARAM03-006551-2018	Avtar Vs. Samsher	Shamsher		M	M.C. R/o Barara, Near Khera, Teh. Barara, Ambala				138 N.I.Act	20.02.2020
179	Ms. Anita Rani, JMIC, Ambala	Coma/858/2017	HARAM03-005331-2017	M/s Vikesh Kumar Rakesh Kumar Vs. Amira Pure Foods Pvt. Ltd.	Aparna Puri		M	Amira Pure Foods Pvt. Ltd., 21, Mile Stone, Pataudi Road, Harsaru, Gurgaon				138 N.I.Act	15.02.2020
180	Ms. Anita Rani, JMIC, Ambala	Coma/858/2017	HARAM03-005331-2017	M/s Vikesh Kumar Rakesh Kumar Vs. Amira Pure Foods Pvt. Ltd.	Karan A Chanana		M	Amira Pure Foods Pvt. Ltd., 21, Mile Stone, Pataudi Road, Harsaru, Gurgaon				138 N.I.Act	15.02.2020
181	Ms. Anita Rani, JMIC, Ambala	Coma/858/2017	HARAM03-005331-2017	M/s Vikesh Kumar Rakesh Kumar Vs. Amira Pure Foods Pvt. Ltd.	Shyam Poddar		M	Amira Pure Foods Pvt. Ltd., 21, Mile Stone, Pataudi Road, Harsaru, Gurgaon				138 N.I.Act	15.02.2020
182	Ms. Anita Rani, JMIC, Ambala	Coma/858/2017	HARAM03-005331-2017	M/s Vikesh Kumar Rakesh Kumar Vs. Amira Pure Foods Pvt. Ltd.	Rahul Sood		M	Amira Pure Foods Pvt. Ltd., 21, Mile Stone, Pataudi Road, Harsaru, Gurgaon				138 N.I.Act	15.02.2020
183	Ms. Anita Rani, JMIC, Ambala	Coma/858/2017	HARAM03-005331-2017	M/s Vikesh Kumar Rakesh Kumar Vs. Amira Pure Foods Pvt. Ltd.	Rajesh Arora		M	Amira Pure Foods Pvt. Ltd., 21, Mile Stone, Pataudi Road, Harsaru, Gurgaon				138 N.I.Act	15.02.2020
184	Ms. Anita Rani, JMIC, Ambala	Coma/546/2017	HARAM03-003434-2017	Bhupinder Kumar Vs. Sanjay Kumar	Sanjay Kumar		M	H.No. 3317, Sector 32D Chandigarh, 2 <sup>nd</sup> add. Shop No.1, Zirakpur, Kalka Road, Near Banga Sahib Gurudwara, Majri Chownk, Panchkula, 3 <sup>rd</sup> add. C/o GCC, H.No. 95, Sector 21, Panchkula				138 N.I.Act	26.02.2020
185	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/514/2013	HARAMA1-000262-2011	STATE VS ARVINDER	ARVINDER	KANRARPAL	MALE	ADARSH COLONY MURADABAD	92	Naraingarh	8.4.2011	379,356 IPC	26-11-2015
186	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/566/2013	HARAMA1-000165-2010	STATE VS SUMIT ETC.	SUMIT	JOGINDER	MALE	VILL. KALSORA, P.S INDRI, KARNAL	155	Naraingarh	19.8.2009	379,356 IPC	01-12-2015
187	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/1095/2013	HARAMA1-000044-2013	STATE VS VINOD	VINOD	RAMESHWAR	MALE	NARAINGARH PS NARAINGARH DISTT. AMBALA	357	Naraingarh	4.12.12	379 IPC	15-12-2015
188	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/1213/2013	HARAMA1-000170-2013	STATE VS KULBIR	KULBIR	AMRIK SINGH	MALE	:DURGA COLONY, KALA AMB, PS NARAINGARH	108	Naraingarh	20.4.2013	323,506 IPC	27-01-2016
189	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/1499/2014	HARAMA1-000376-2014	STATE VS ANIL ETC.	ANIL	SHIV CHARAN	MALE	H NO 67, MOHALLA NODANA SHERKOT, BIDNAUR	138	Naraingarh	21.6.2014	279,336 IPC & PCA ACT	01-02-2016
190	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/158/2015	HARAMA1-000189-2008	STATE VS RAJ KUMAR	VED PAL	CHANDER BHAN	MALE	CASTE JAT, R/O VILLAGE PIYODHA PS. SADAR KAITHAL	5	Naraingarh	10.1.2008	393 IPC	09-03-2016

191	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/1087/2013	HRAMA1-000379-2013	STATE VS BAJRANGI	BAJRANG	MAHENDER SINGH	MALE	BADOL,TEH-ATROLI PS-PALI DISTT- ALLGARH	150	Shahzadpur	31.12.12	279,304A IPC	18-03-2016
192	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/1454/2014	HRAMA1-000262-2014	STATE VS PINDER/SURAJ	PINDER	KARTARA	MALE	DERA BASTI PS. SHAHZADPUR AM- BALA	19	Shahzadpur	23.2.14	323,452,34 IPC	15-11-2016
193	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHA/409/2014	HRAMA1-000185-2014	STATE VS MOMIN	MOMIN	RAHIS	MALE	:CASTE DHOBI MUSALMAN, R/O VILL BANAT, PS SHAMLI, SHAMLI, UP	53	Naraingarh	9.3.14	3,4 CS ACT	07.10.2016, 20.11.17
194	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHA/409/2014	HRAMA1-000185-2014	STATE VS SHAMSHAD	SHAMSHAD	UNUS	MALE	CASTE DHOBI MUSALMAN, R/O NA- TOR, P.S. NATORE, DISTT. BDNOUR- U.P	53	Naraingarh	9.3.14	3,4 CS ACT	07.10.2016, 20.11.17
195	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/149/2016	HRAMA1-000603-2016	STATE VS RAJNI	RAJNI,	MATTU	FEMALE	VILL.LAHA,TEH.NARAINGARH,DISTT. AMBALA	273	Naraingarh	29.09.2015	283,147,149,341,50 6 I.P.C.	15.02.2018
196	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/149/2016	HRAMA1-000603-2016	STATE VS KULDEEP	KULDEEP	SOM NATH	MALE	CASTE SAINIRO VILL.LAHA,TEH.NARAINGARH,DISTT. AMBALA	273	Naraingarh	29.09.2015	283,147,149,341,50 6 I.P.C.	15.02.2018
197	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/149/2016	HRAMA1-000603-2016	STATE VS BALJIT	BALJIT	MATTU	MALE	VILL.LAHA,TEH.NARAINGARH,DISTT. AMBALA	273	Naraingarh	29.09.2015	283,147,149,341,50 6 I.P.C.	15.02.2018
198	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/149/2016	HRAMA1-000603-2016	STATE VS AMAN	AMAN	BITTU	MALE	VILL.LAHA,TEH.NARAINGARH,DISTT. AMBALA	273	Naraingarh	29.09.2015	283,147,149,341,50 6 I.P.C.	15.02.2018
199	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/446/2013	HRAMA1-000116-2009	STATE VS VIJAY	VIJAY	BATOHI	MALE	H.NO 6163, GALI NO. 6, TEH PANI- PAT, DISTT. PANIPAT	134	Shahzadpur	28.12.08	279,336 IPC	22.12.17
200	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/302/2017	HRAMA1-001368-2017	STATE VS. GURPREET SINGH	GURPREET	BALDEV SINGH	MALE	CASTE LABANA, R/O AHMEDPUR, P.S.NARAINGARH, DISTT. AMBALA	303	Naraingarh	08.09.2017	323,34,341,427,506 IPC	04.07.2018
201	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/68/2016	HRAMA1-000292-2016	STATE VS. MANINDER @ MANJIT @ MANI	MANINDER	MANJIT SINGH	MALE	KAMO MAJRA, P.S. SADAR SANGRUR, PUNJAB	164	Naraingarh	20.06.2015	406,420,506,120B IPC	10.07.2018
202	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/142/2016	HRAMA1-000589-2016	STATE VS. AJAY	AJAY	RAM KISHAN	MALE	CASTE JATRO KHERI SHERKHAN, P.S. RAJAUND, DISTT. KAITHAL	99	Naraingarh	09.05.2016	174A I.P.C.	25.07.2018
203	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/22/2015	HRAMA1-000085-2015	STATE VS. VAJINDER	VAJINDER	KAKA SINGH	MALE	RAMA MANDI, BHATINDA, PUNJAB	350	Naraingarh	29.12.2014	279,337,427 I.P.C.	18.08.2018
204	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/878/2013	HRAMA1-000608-2012	STATE Vs. BAZID	BAZID	ALAM ALI	MALE	VILL. MALLA MAJRA, P.S. NUKKR, DISTT. SAHARANPUR U.P.	469	Naraingarh	22.12.2011	457,380 I.P.C.	22.11.2013,
205	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/878/2013	HRAMA1-000608-2012	STATE Vs. MOHSIM	MOHSIN	VAKIL	MALE	CASTE MUSALMAN, R/O VILL. LAPRA, P.S. SADAR YAMUNANAGAR, DISTT. YAMUNANAGAR	469	Naraingarh	22.12.2011	457,380 I.P.C.	12.09.2018
206	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/878/2013	HRAMA1-000608-2012	STATE Vs. INAM	INAM	RASID	MALE	CASTE MALLAH MUSALMAN, R/O VILL. SHAHPUR, P.S. GANGOH, DISTT. SAHARANPUR U.P.	469	Naraingarh	22.12.2011	457,380 I.P.C.	18.11.2014
207	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/878/2013	HRAMA1-000608-2012	STATE Vs. JULFAN	JULFAN	GAFUR	MALE	VILL. HUSSAINPUR, P.S. SARSAWA, DISTT. SAHARANPUR	469	Naraingarh	22.12.2011	457,380 I.P.C.	12.09.2018



208	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHA/63/2017	HRAMA1-001135-2017	STATE Vs. IDRISH	IDRISH	SAID AHMED	MALE	CASTE KURAISHI MUSALMAN, R/O VILL. MOHALLA MUSF TANDA, P.S. TANDA, DISTT. RAMPUR-U.P.	65	Naraingarh	7.3.2017	11 PCA, 13(1)(2) HGS& GS ACT, 120B IPC & 3/181 MV ACT	03.10.2018
209	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHA/450/2014	HRAMA1-000353-2014	STATE Vs. JITENDER	JITENDER	PALA RAM	MALE	DEHA BASTI PLOT KE PEECHHE, NARAINGARH.	136	Naraingarh	2014	68,1,14 Ex Act.	09.10.2018
210	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHA/456/2014	HRAMA1-000601-2014	STATE Vs. KAILASH KUMAR	KAILASH	RAM LAL	MALE	LAKIA GOHRI, P.S.NETORE, DIST-T.BJNORE, U.P.	112	Naraingarh	2014	10,11A PCA Act.	09.10.2018
211	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHA/456/2014	HRAMA1-000601-2014	STATE Vs. KAILASH KUMAR	NEETU	BHURE SINGH	FEMALE	VILL LAKIA GOHRI PS NETORE DISTT BJNORE UP	112	Naraingarh	2014	10,11A PCA Act.	09.10.2018
212	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/107/2018	HRAMA1-000564-2018	STATE Vs. RATTAN SINGH	RATTAN SINGH	JAI RAM	MALE	CASTE PANDIT R/O DINAUND KALAN, PS. SADAR BHIWANI DISTT. BHIWANI HARYANA	312	Naraingarh	2017	148,149,323,325,34 1,4272018,506 IPC & 25-54-59 ARMS ACT.	30.11.2018
213	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/40/2015	HRAMA1-000107-2015	STATE VS. SHOKIN	SHOKIN PANDU	DHARAM SINGH	MALE	:GAJI, PS GAJI, ALWAR, RAJASTHAN	95	Naraingarh	2014	379 IPC	11.01.2019
214	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHA/21/2017	HRAMA1-000246-2017	STATE VS. NASIM AND OTHERS	NASIM	SALEEM	MALE	VILLAGE BUDANPUR,GANGO,SAHARANPUR UP	33	Shahzadpur	2016	11D, PCA ACT	11.01.2019
215	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHA/21/2017	HRAMA1-000246-2017	STATE VS. CHAND AND OTHERS	CHAND	AAKAN	MALE	VILLAGE NANOTTA SAHARANPUR UP	33	Shahzadpur	2016	11D, PCA ACT	11.01.2019
216	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHA/21/2017	HRAMA1-000246-2017	STATE VS. SAADIK AND OTHERS	SAADIK	SAHJAAD	MALE	VILLAGE NANOTTA SAHARANPUR UP	33	Shahzadpur	2016	11D, PCA ACT	11.01.2019
217	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	REMAND PAPER	--	STATE VS ASHUTOSH	ASHUTOSH	--	MALE	H.NO. Q25 PHASE 1 BORA BHAWAN NEW PALAM VIHAR NEAR STAR AVI-ATION ACADEMY GURUGRAM	191	Naraingarh	21.08.2016	406,420,120B IPC	06.02.2019
218	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	REMAND PAPER	--	STATE VS CHITRA	CHITRA @RUCHI SINGH	--	FEMALE	H.NO. Q25 PHASE 1 BORA BHAWAN NEW PALAM VIHAR NEAR STAR AVI-ATION ACADEMY GURUGRAM	191	Naraingarh	21.08.2016	406,420,120B IPC	06.02.2019
219	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/320/2013	HRAMA1-000061-2008	STATE VS NISHAN	NEPAL SINGH	BODAT SINGH	MALE	RO VILL.NAGAL MAAN SINGH, P.S. MANSUR, DISTT.ALWAR- RA-JASTHAN	72	Shahzadpur	15.07.2007	406,407,120B IPC	01.03.2019
220	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/878/2013	HRAMA1-000608-2012	STATE VS SALIM AND OTHERS	NIMBU	MATAR	MALE	CASTE RAJPOOT, BANJARA, R/O VILL. KAKRA, P.S. DUANA, DISTT. JHUNJHUNU RAJASTHAN	469	Naraingarh	22.12.2011	457,380 I.P.C.	01.03.2019
221	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/878/2013	HRAMA1-000608-2012	STATE VS SALIM AND OTHERS	WAHID	SAHID	MALE	CASTE MUSALMAN, R/O VILL. LAPRA, P.S. SADAR YAMUNANAGAR, DISTT. YAMUNANAGAR	469	Naraingarh	22.12.2011	457,380 I.P.C.	01.03.2019
222	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/878/2013	HRAMA1-000608-2012	STATE VS SALIM AND OTHERS	IKRAM	SAHID	MALE	CASTE MUSALMAN, R/O VILL. LAPRA, P.S. SADAR YAMUNANAGAR, DISTT. YAMUNANAGAR	469	Naraingarh	22.12.2011	457,380 I.P.C.	01.03.2019
223	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	REMAND PAPER	--	STATE VS WAJID	WAJID	SADA	MALE	CASTE MUSLIM, VILLAGE LAPRA PS. SADAR YAMUNA NAGAR DISTT. YAMUNA NAGAR	155	Naraingarh	02.05.2018	379,411 IPC	07.03.2019
224	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	REMAND PAPER	--	STATE VS WAJID	WAJID	SADA	MALE	CASTE MUSLIM, VILLAGE LAPRA PS. SADAR YAMUNA NAGAR DISTT. YAMUNA NAGAR	158	Naraingarh	06.05.2018	379,411 IPC	07.03.2019

225	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	REMAND PAPER	--	STATE VS. RAMAN PRAKASH AND OTHERS	RAMAN PRAKASH	MISHRI LAL	MALE	H.NO. 215, AMBEDKAR COLONY GALI NO. 15, MAUJPUR DELHI	248	Naraingarh	19.08.2012	419,420,467,468,47 1,120B IPC	19.03.2019
226	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	REMAND PAPER	--	STATE VS. RAMAN PRAKASH AND OTHERS	DHARMENDER RAWAT	RATTAN RAWAT	MALE	H.NO. 244/83, SCHOOL BLOCK MANDAWALI DELHI	248	Naraingarh	19.08.2012	419,420,467,468,47 1,120B IPC	19.03.2019
227	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	REMAND PAPER	--	STATE VS. RAMAN PRAKASH AND OTHERS	PANKAJ SHARMA	VIJAYPAL	MALE	H.NO. E168E NEW ASHOK NAGAR COLONY NEW DELHI	248	Naraingarh	19.08.2012	419,420,467,468,47 1,120B IPC	19.03.2019
228	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	REMAND PAPER	--	STATE VS. RAMAN PRAKASH AND OTHERS	ANIL KUMAR	NARENDER	MALE	VILLAGE RAMPUR DISTT. SAHARAN- PUR UP	248	Naraingarh	19.08.2012	419,420,467,468,47 1,120B IPC	19.03.2019
229	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/358/2015	HRAMA1-001229-2015	STATE VS HARVINDER	HARVINDER SINGH @LUCKY	MUKHTYAR SINGH	MALE	WARD NO. 10, NETA JI SUBHASH NAGAR, SALEMPUR, PS. GUHLA , KAITHAL	270	Naraingarh	01.11.2014	323,406,498A,506 IPC	03.06.2019
230	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/878/2013	HRAMA1-000608-2012	STATE VS SALIM AND OTHERS	ASH MOHAMAD	--	MALE	VILLAGE LAPRA. PS. SADAAR YAMU- NA NAGAR, DISTT. YAMUNA NAGAR	469	Naraingarh	22.12.2011	457,380 I.P.C.	03.06.2019
231	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	Chi/22/2016	HRAMA1-000085-2016	STATE VS JITENDER	SONU	SINDER	MALE	DERA BASTI, SHAHZADPUR, PS. SHAHZADPUR DISTT. AMBALA	318	Naraingarh	01.12.2015	380, 457 IPC	08.06.2019
232	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/290/2018	HRAMA1-001349-2018	STATE VS IRFAN AND ORS.	MUMTAJ ALI	MEER HASSAN	MALE	VILLAGE KASEPUR, PS. FARAKPUR, DISTT. YAMUNA NAGAR	158	Naraingarh	06.05.2018	379, 411 IPC	10.06.2019
233	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/291/2018	HRAMA1-001348-2018	STATE VS IRFAN AND ORS.	MUMTAJ ALI	MEER HASSAN	MALE	VILLAGE KASEPUR, PS. FARAKPUR, DISTT. YAMUNA NAGAR	155	Naraingarh	02.05.2018	379,411 IPC	10.06.2019
234	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/96/2015	HRAMA1-00225-2015	STATE VS PAWAN	SHUBHAM KUMAR	JAI SINGH	MALE	VILLAGE LAHA, PS. NARAINGARH DISTT. AMBALA	292	Naraingarh	24.11.2014	148,149,323,506 IPC	11.06.2019
235	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/391/2015	HRAMA1-001396-2015	STATE VS GULSHAN	NOORDEEN	MUSTAQ ALI	MALE	H..NO. 112, SEC 52, CHANDIGARH	289	Naraingarh	27.10.2015	170,384,34 IPC	13.06.2019
236	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/391/2015	HRAMA1-001396-2015	STATE VS GULSHAN	GULSHAN KUMAR	VED PRAKASH	MALE	H.NO. 3536 SEC 35 D CHANDIGARH	289	Naraingarh	27.10.2015	170,384,34 IPC	13.06.2019
237	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/223/2015	HRAMA10007022015	STATE VS VEDPAL	VED PAL	CHANDERBHAN	MALE	PAYODA PS. TITRAM, DISTT. KAITHAL	168	Naraingarh	22.06.2015	174A I.P.C.	14.06.2019
238	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/40/2015	HRAMA1-0001072015	STATE VS SHOKIN AND ANOTHER	SHOKIN	DHARAM SINGH	MALE	GAJITHANA , PS. GAJI, DISTT. AL- WAR, RAJASTHAN	95	Naraingarh	21.05.2014	379 IPC	03.07.2019
239	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/40/2015	HRAMA1-0001072015	STATE VS SHOKIN AND ANOTHER	PANDU	DHARAMS SINGH	MALE	GAJITHANA , PS. GAJI, DISTT. AL- WAR, RAJASTHAN	95	Naraingarh	21.05.2014	379 IPC	03.07.2019
240	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/225/2017	HRAMA10009652017	STATE VS KAMLESH RANI	HARINDER SINGH BHA- TIA	LT SH. PRITHI LAL SINGH CASTE KHA- TRI	MALE	H.NO. 503, PHASE 11, MOHALI PUN- JAB	95	Naraingarh	02.05.2015	406,420,467,468,47 1,120 B IPC	09.07.2019
241	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/1560/2014	HRAMA1-000674-2014	STATE VS DINESH	GAGANDEEP	BALJEET SINGH	MALE	SHAHZADPUR, DISTT. AMBALA	115	Shahzadpur	13.09.2014	323,354,452,506,34 IPC	15.07.2019

242	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/160/2017	HRAMA10006272017	STATE VS BALWINDER	DINESH KUMAR	LT RAMESH KUMAR	MALE	VILLAGE BHUWANI KHERI DISTT . BHIWANI	71	Shahzadpur	28.06.2016	406,420,380 IPC	17.07.2019
243	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/41/2018	HRAMA10001732018	STATE VS PRADEEP KUMAR	ROCKY	PRAMOD CASTE RA- JPUT	MALE	VILLAGE BADHOLI PS. NARAINGARH DISTT. AMBALA	31	Naraingarh	07.02.2018	379 IPC	17.07.2019
244	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI.43/2017	HRAMA10001102017	STATE VS AJAY AND OTH- ERS	AJAY KUMAR	PAWAN KUMAR CASTE PUNJABI	MALE	ON RENT H.NO. 06, VIJAY NAGAR, AMBALA CITY, NEAR OLD SESSION COURT AMBALA CITY	169	Shahzadpur	20.12.2016	457,380 I.P.C.	16.07.2019
245	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/292/2017	HRAMA1-0013022017	STATE VS RAMESH CHAND	RAMESH CHAND	DAULAT RAM	MALE	BADI BASSI PS. SHAHZADPUR, DISTT. AMBALA	302	Naraingarh	08.09.2017	323,324,506 IPC	19.07.2019
246	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/212/2013	HRAMA1-000003-2011	Ramesh Vs. Sushil	Sushil	JIA LAL	MALE	WARD NO. 12, NERA PANJLASA CHOWK, HARYALI, BAZAR NARAIN- GARH, TEH. NARAINGARH, DISTT. AMBALA	--	Naraingarh	--	138 NIACT	05.05.2014
247	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/ 264/2013	HRAMA1-000127-2009	Gurdev Singh Vs. Sonu Sai- ni	Sonu Saini	MISHRI LAL	MALE	KHERI, P.O KALA AMB, HEADQUAR- TER AT NAHAN H.P., 2NDLY RO SIANI SHUSD VAISHNO BHOJNLYA NEAR, KNIGHT QUEEN FACTORY, TRLOKPUR ROAD, KALA AMB	--	Naraingarh	--	138 NIACT	04.09.2014
248	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/274/2013	HRAMA1-000028-2009	Ravinder Vs. Sushil Kumar	Sushil Kumar	RAM KISHAN	MALE	2789, SECT. 47C, CHANDIGARH	--	Naraingarh	--	138 NIACT	16.09.2014
249	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/58/2015	HRAMA1-000364-2015	Balbir Singh Vs. Naresh Kumar	Naresh Kumar	SITA RAM	MALE	VILL.AND P.O. PANJLASATEH. NARAINGARHDISTT. AMBALA	--	Naraingarh	--	138 NIACT	29.07.2017
250	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/216/2013	HRAMA1-000004-2010	Gurdev Singh Vs. Surender Singh	Surender Singh	GIAN CHAND	MALE	VILL. PANDWALA, POST OFFICE MUBARKPUR, TEH. DEAR BASSI, DISTT. MOHALI	--	Naraingarh	--	138 NIACT	14.11.2014
251	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/251/2013	HRAMA1-000018-2010	Om Parkash Vs. Naseeb Singh	Naseeb Singh	UNKNOWN	MALE	RAIYANWALA, PRIMARY SCHOOL, BLOCK SADHOURA, YAMUNA NAGAR 2NDLY RO NEAR B.D.O. OFFICE OP- POSITE SCHOOL SADHOURA, DISTT. Y.NAGAR	--	Naraingarh	--	138 NIACT	27.01.2015
252	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/243/2013	HRAMA1-000223-2011	Jagtar Vs. Sushil	Sushil	JIYA LAL	MALE	WARD NO.12,NEAR RADHA SWAMI SATSANG BHAWAN, NARINGARH	--	Naraingarh	--	138 NIACT	06.11.2015
253	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/74/2015	HRAMA1-000739-2012	Rajesh Vs. Dalbir	Dalbir	JOGINDER SINGH	MALE	BADRI KA MAKAN, WARD NO. 4, NEAR JAIN SCHOOL, NARAINGARH, 2NDLY HOUSE NO. 103, KHANPUR, DIST. AMBALA DISTT. AMBALA	--	Naraingarh	--	138 NIACT	10.06.2016
254	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/157/2014	HRAMA1-000829-2014	Sandeep Vs. Naveen	Naveen	KARTARA RAM	MALE	VILL. DERA, TEH.NARAINGARH	--	Naraingarh	--	138 NIACT	15.06.2016
255	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/45/2014	HRAMA1-000042-2014	Salochna Vs. Bhajan Lal	Bhajan Lal	KHARITI LAL	MALE	VILLAGE MANAKPUR KHERKI, TEHSIL NARAINGARH	--	Naraingarh	--	138 NIACT	02.07.2016
256	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/376/2013	HRAMA1-000632-2012	APCARD Vs. Rohtas singh	Rohtas singh	LACHHMAN SINGH	MALE	RAJOLI PO KRASHAN TEH NARAIN- GARH DISTT. AMBALA	--	Naraingarh	--	138 NIACT	12.09.2016
257	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/3/2015	HRAMA1-000040-2015	Bhupinder Singh Vs. M/S Saini Agro	Naib Saini	--	MALE	VILL BER KHERI, NARAINGARH	--	Naraingarh	--	138 NIACT	02.01.2017

258	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/11/2014	HRAMA1-000705-2013	DPCARD Vs.Om parkash	Om parkash	BHAJAN DASS	MALE	VILL. NANDUWALI, TEH. NARAIN- GARH	--	Naraingarh	--	138 NIACT	01.07.2017
259	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/58/2015	HRAMA1-000364-2015	Balbir Singh Vs. Naresh Kumar	Naresh Kumar	SITA RAM	MALE	VILL.AND P.O. PANJLASATEH. NARAINGARHDISTT. AMBALA	--	Naraingarh	--	138 NIACT	29.07.2017
260	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/93/2014	HRAMA1-000349-2014	Deepak Bindal Vs. Yashpal	Yashpal	MOHINDER SINGH	MALE	:V AND PO BAROULI, TEH.NARAIN- GARH	--	Naraingarh	--	138 NIACT	04.10.2017
261	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/602/2013	HRAMA1-000288-2013	UCO BANK Vs. Ravinder Singh	Ravinder Singh	TEG SINGH	MALE	TRILOKPUR ROAD, KALA AMB, TEHSIL NAHAN, DISTT. SIRMOUR.	--	Naraingarh	--	138 NIACT	22.12.2017
262	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/56/2014	HRAMA1-000101-2014	Rishipal Gupta Vs. Om Parkash	Om Parkash	SHER SINGH	MALE	VILL. RAJAWALI, P.O. BADHAULI, TEH. NGH DISTT. AMBALA	--	Naraingarh	--	138 NIACT	29.01.2018
263	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/14/2015	HRAMA1-000079-2015	Munish Vs. Kirpal	Kirpal	INDERJEET SINGH	MALE	VILL PANJODI2 ND ADDRESSH. NO. 272HOUSING BOARDAMBALA ROAD- BALDEV NAGARAMBALA CITY	--	Naraingarh	--	138 NIACT	03/05/18
264	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/211/2015	HRAMA1-001398-2015	Amarjit Vs. Ramjan	Ramjan	ABBAL HASSAN	MALE	VILL.KHANDRA, TEH. BILASPUR,DISTT. YAMUNA NAGAR	--	Naraingarh	--	138 NIACT	18.08.2018
265	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/53/2015	HRAMA1-000324-2015	M/s Ankit Briks Vs. Sunil	Sunil	DHARAMPAL SHARMA	MALE	H.NO. 401SECTOR 4HDATEH. NARAINGARHDISTT. AMBALA	--	Naraingarh	--	138 NIACT	18.08.2018
266	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/160/2014	HRAMA1-000832-2014	Rajesh Vs. Naveen	Naveen	KARTARA RAM	MALE	VILL. DERA, TEH.NARAINGARGH	--	Naraingarh	--	138 NIACT	26.11.2018
267	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/105/2016	HRAMA1-000598-2016	GURCHARAN SINGH Vs. GURDEEP SINGH	GURDEEP SINGH	KEHAR SINGH	MALE	HOUSE NO 2005 SECTOR 28 C CHANDIGARH UT	--	NARAINGARH	--	138 N.I.Act	06/06/19
268	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/71/2015	HRAMA1-0001490-2015	MANOJ KUMAR VS. PARAMJIT SINGH	PARAMJEET SINGH	RAMESH SHARMA	MALE	ADARSH COLONY MUSTABAD DISTT. YAMUNANAGAR	--	NARAINGARH	--	138 NIACT	11/06/19
269	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/118/2015	HRAMA1-222666-2015	NARESH KUMAR VS. KIR- PAL SINGH	KIRPAL SINGH	HARMAN SINGH	MALE	VILLAGE BRAHMAN MAJRA PO PAN- JLASA TEHSIL NARIANGARH DISTT AMBALA	--	NARAINGARH	--	138 N.I.Act	10/06/19
270	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/69/2017	HRAMA1-0000468-2017	AMIT KUMAR MITTAL VS HARDEEP SINGH	HARDEEP SINGH	MOHINDER SINGH	Male	VPO KAKAR MAJRA, TEHSIL NARAINGARH, DISTT AMBALA	--	NARAINGARH	--	138 N.I.Act	15.7.2019
271	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/244/2017	HRAMA1-001526-2017	ROOP LAL VS. DHIRAJ KU- MAR	DHIRAJ KUMAR	JAI KUMAR	MALE	VPO HARI SINGH CHOWK, VIJAY NAGAR, WARD NO 5, TYAGI CEMENT WALI GALLI, NEAR VATIKA PUBLIC SCHOOL, SONIPAT	--	NARAINGARH	--	138 N.I.Act	23.7.2019
272	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/220/2017	HRAMA1-001408-2017	CENTRAL BANK OF INDIA VS SANDEEP KUMAR	SANDEEP KUMAR	MUNSHI RAM	MALE	VILLAGE NAGLA RAJPUTAN PO LALPUR, TEHSIL NARAINGARH AM- BALA	--	NARAINGARH	--	138 N.I.Act	18.07.2019
273	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/177/2015	HRAMA1-00122-2015	SURINDER PAL SINGH VS. RAJINDER SINGH	RAJINDER SINGH	HANS RAJ	MALE	VILLAGE KALYANA TEHSIL NARAIN- GARH DISTT. AMBALA	--	NARAINGARH	--	138 N.I.Act	17.07.2019
274	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/32/2015	HRAMA1-000218-2015	M/S BHATIA DAIRY VS LAVINDER MILK AND MILK PRODUCT	LOKESH DUTT	--	MALE	HOUSE NO. 766 HUSAANI ROAD, BRAHAMPAT COLONY NARIANGARH DISTT AMBALA	--	NARAINGARH	--	138 N.I.Act	20.07.2019

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275	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/56/2016	HRAMA1-0002242016	STATE VS MOHIT	MOHIT BHARDWAJ	SHYAM LAL	MALE	RAJA KA TALAB, PS. REHAN DISTT. KANGRA, H.P.	20	Naraingarh	31.01.2016	279,304A IPC	05.08.2019
276	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/164/2017	HRAMA10007362017	STATE VS VIJAY	VIJAY KUMAR	BAROHI RAM	MALE	H.NO. 61/63, GALI NO. 6, TEH. CAMP PS. CITY PANIPAT	43	Shahzadpur	17.03.2017	174A I.P.C.	21.08.2019
277	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/116/2015	HRAMA1-000277-2015	STATE VS ISHRAN	ISHRAN	ALI AHMAD	MALE	PALHODI, PS. PONTA SAHIB, DISTT. SIRMAUR, H.P.	5	Naraingarh	05.01.2015	379,188 IPC & MINES ACT	27.08.2019
278	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/56/2017	HRAMA1-000165-2017	STATE VS MANOHAR	MANOHAR LAL	RAM LAL	MALE	KHATIK WALI GALI SARSAWA PS. SARSAWA DISTT. SAHARANPUR, UP	261	Naraingarh	26.10.2016	379 IPC	28.08.2019
279	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/67/2016	HRAMA10002952016	RAM LAL VS SURIENDER SHARMA	SUREINDER SHARMA	--	MALE	BOMBAY SWEET HOUSE NEAR POLICE STATION GHANAUR DIST PANTIAL PUNJAB		Naraingarh	-	138 NIACT	20.08.2019
280	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/159/2015	HRAMA10011272015	AVTAR VS RAMESH	RAMESH KUMAR	NANAK RAM	MALE	VILAGE THARVA JPJO KAKKAR MAJRA PANCHKULA		Naraingarh	-	138 NIACT	26.08.2019
281	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/144/2018	HRAMA10005402018	M/S SURAJ TRADING COMPANY VS GULSHAN KUMAR	GULSHAN KUMAR	--	MALE	ZANDUD TYRE AMBALA KALA AMB ROAD NEAR OLD LIC BUILDING NARAINGARH AMBALA		Naraingarh	-	138 NIACT	27.08.2019
282	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/25/2018	HRAMA10000122018	M/S KRISHNA HP CENTRE VS BHADWAR ENTERPRISES	SANJEEV BADWAR	--	MALE	43 SAYED PASCHIM VIHAR, NEAR S.T MARKS SCHOOL MEERA BAGH, NEAR DELHI		Naraingarh	-	138 NIACT	31.08.2019
283	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	NACT/153/2015	HRAMA10009962015	MANOJ KUMAR VS PRITHVI RAJ	PRITHVI RAJ	RAM SAROOP	MALE	VPO AKBARPUR TEH. NARIANGARH DIST AMBALA		Naraingarh	-	138 NIACT	31.08.2019
284	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/47/2016	HRAMA1-000206-2016	STATE VS MUSTAFA	MUSTAFA	ALI HASSAN	MALE	LAPRA, PS. SADAR YAMUNANAGAR DISTT. YAMUNANAGAR	348	Naraingarh	31.12.2015	379 IPC	18.09.2019
285	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/230/2016	HRAMA1-001033-2016	STATE VS CHETAN AND ANOTHER	CHETRAN	SHIV DAYAL	MALE	AMARPUR MOHALLA NAHAN, DISTT. SIRMAUR H.P.	216	Naraingarh	13.09.2016	379 IPC	21.09.2019
286	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/230/2016	HRAMA1-001033-2016	STATE VS CHETAN AND ANOTHER	AMIT	INDER SINGH	MALE	AMARPUR MOHALLA NAHAN, DISTT. SIRMAUR H.P.	216	Naraingarh	13.09.2016	379 IPC	21.09.2019
287	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/206/2018	HRAMA1-000971-2018	STATE VS ARVINDER AND OTHER	ARVINDER KUMAR	SAHAB SINGH	MALE	PEER WALI GALI PURANA HAMIDA PS. CITY YAMUNANAGAR DISTT. YAMUNANAGAR	354	Naraingarh	19.09.2018	379,34 IPC	27.09.2019
288	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/206/2018	HRAMA1-000971-2018	STATE VS ARVINDER AND OTHER	FARMAN	SHAKAR ALI	MALE	H.NO. 406, ANAND COLONY, YAMUNANAGAR PS. CITY YAMUNANAGAR DISTT. YAMUNANAGAR	354	Naraingarh	19.09.2018	379,34 IPC	27.09.2019
289	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/241/2017	HRAMA1-001006-2017	STATE VS SARDOOL	SARDOOL SINGH	BALBIR SINGH	MALE	KHANPUR LABANA PS. NARAINGARH DISTT. AMBALA	33	Naraingarh	31.01.2017	323,427,452,506,34 IPC	09.10.2019
290	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	CHI/252/2018	HRAMA1-001123-2018	STATE VS ROCKY	ROCKY	PARMOD KUMAR	MALE	VILLAGE BADHOLI PS. NARAINGARH DISTT. AMBALA	406	Naraingarh	21.10.2018	380,451 IPC	16.10.2019
291	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	REMAND PAPER	--	STATE VS MOHIT @JHALLA AND ANOTHER	MOHIT @JHALLA	NASIB SINGH	MALE	VILLAGE MAHUA KHERI PS. NARAINGARH DISTT. AMBALA	172	Naraingarh	13.05.2018	148,149,302,303,341,379B,506,120B IPC & 25,54,59 A ACT	29.10.2019

292	Ms. Rekha, Sub Divisional Judicial Magistrate, Sub- Division Naraingarh	REMAND PAPER	--	STATE VS MOHIT @JHALLA AND ANOTHER	AKSHAY	GAJENDER SINGH	MALE	VILLAGE KINONI PS. SHAHPUR DISTT. MUZAFARNAGAR U.P. AT PRESENT VILLAGE PICHKORA PS. BINOLI DISTT. BAGHPAT U.P.	172	Naraingarh	13.05.2018	148,149,302,303,34 1,379B,506,120B IPC & 25,54,59 A ACT	29.10.2019
293	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/5/2016	HRAMA1-000062-2016	HARPREET SINGH Vs. SURU JUNEJA SURU JUNEJA		JAI RAM JUNEJA	MALE	88, CHOWK LAKSHMAN PURI, MUL- TANI DHANDA, NEWDELHI2 ND AD- DRESSFLAT NO 3 B 701, 7TH, FLOOR, DDA HIG FLAT, MOTIA KHAN, NEWDELHI	--	NARAINGARH	-	138 NIACT	01.09.2017
294	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/84/2015	HRAMA1-000544-2015	THE A.P.A.CO.S.L., AMBLI Vs. PRAMAL KUMAR	PRAMAL KUMAR	JAI CHAN	MALE	VILL. AMBLIP.O. AMBLITEH. NARAINGARHDISTT. AMBALA	--	NARAINGARH	-	138 NIACT	03.10.2017
295	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/184/2015	HRAMA1-001261-2015	SURINDER Vs. LOKESH SHARMA	LOKESH SHARMA	SH. B. R. SHARMA	MALE	H. NO. 766, HUSSAINI ROAD, DURGA COLONY, WARD NO.1, NARAINGARH, DISTT.AMBALA	--	NARAINGARH	-	138 NIACT	04.10.2017
296	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/90/2014	HRAMA1-000338-2014	MANISH KUMAR Vs. NARESH KUMAR NARESH KUMAR		SITA RAM	MALE	VILL PANJLASA, NARAINGARH	--	NARAINGARH	-	138 NIACT	15.07.2017
297	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/8/2014	HRAMA1-000702-2013	THE DISTT. PRIMARY CO. OP AGR. AND RURAL DEV BANK Vs. RANJIT SINGH	RANJIT SINGH	RAMESHWAR DAS	MALE	BILASPUR, PO. BANONDI, TEH. NARAINGARH.	--	NARAINGARH	-	138 NIACT	29.09.2017
298	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/213/2015	HRAMA1-001401-2015	RAJEEV BUDHIRAJA Vs. ASHOK KUMAR ASHOK KUMAR	ASHOK KUMAR	RAM CHAND	MALE	VILL. DULHET, P.O. LEHRI, TEH. NAINA DEVI, DISTT. BILASPUR H.P.	--	NARAINGARH	-	138 NIACT	13.11.2017
299	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/94/2016	HRAMA1-000573-2016	SUBHASH CHAND GERA Vs. BHAJAN LAL BHAJAN LAL	BHAJAN LAL	KHRAITI LAL	MALE	:KHERKI MANGLOR TEH NARAIN- GARH DISTT AMBALA	--	NARAINGARH	-	138 NIACT	13.11.2017
300	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	CHI/208/2015	HRAMA1-000594-2015	STATE Vs. ASHOK KUMAR	ASHOK KUMAR	DHARM SING	MALE	VILL TANKAMAJARA PS SHAHZAD- PUR DISTT AMBALA	91 /2015	SHAHZADPUR	20-6-2015	379 ipc,21-4-5 mine act	15.01.2018
301	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	CHA/71/2016	HRAMA1-001316-2016	STATE Vs. SARUKH	Sharuk	F MOHAMAD IKRAM	MALE	MOHALLA BANJARA,NAKUR,SAHARANPUR,UP	158/2016	SHAHZADPUR	26-11-2016	11d PCA ACT	10.01.2018
302	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	CHA/71/2016	HRAMA1-001316-2015	STATE Vs. SARUKH	Manwar	ANWAR SHEIKH	MALE	MOHALLA JIGIYAAN NAKUR,SAHARANPUR U	158/2016	SHAHZADPUR	26-11-2016	11d PCA ACT	10.01.2018
303	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/73/2015	HRAMA1-000469-2015	SHIV CHARAN VS. IKRAM	IKRAM	SH. YASIN	MALE	WARD NO. 9NEAR MIRZA KA HOSPI- TALGANGOH, U.P.	--	--	--	138 NIACT	05.03.2018
304	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/66/2016	HRAMA1-000864-2014	RAJ KUMAR VS. SURESH KUAMR	SURESH KUAMR	RAM RATTAN	MALE	TANKA MAJRA, P.O. PATHREHRI, TEHSIL NARAIGARH, DISTT. AMBALA	--	--	--	138 NIACT	12.03.2018
305	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	CHI/249/2015	HRAMA1-000759-2015	STATE VS ANIL	ANIL	FOOL SINGH	MALE	VILL DHANANA PS SHAHZADPUR DISTT AMBALA	109/2015	SHAHZADPUR			13.11.2018
306	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/227/2016	HRAMA1-001145-2016	RAMESH CHAND VS MI- NAKSHI	MINAKSHI	BALRAJ PUNNU	FEMALE	PROP. OF SHIVALIK FILLING STA- TION SAHJADPUR MAJRA NARAIN- GARH DISTTAMBALA HARYANA IN- DIA	--	--	--	138 NIACT	16.10.2018
307	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/89/2016	HRAMA1-000523-2016	RAJINDER SINGH VS SHIV GANESH	SHIV GANESH	SH. RAM CHANDER	MALE	H.NO.701, MAHADEV COLONY, RAM- PUR SURI, TEH. AND DISTT.- PANCHKULA	--	--	--	138 NIACT	17.11.2018

308	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	CHI/1437/14	HRAMA1-000199-2014	STATE VS. SANDEEP	SANDEEP	HARBIR KUMAR	MALE	NARAINGARH PS. NARINGARH DISTT. AMBALA	30/2014	NARAINGARH			17.02.2018
309	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/182/2015	HRAMA1-001257-2015	SUNIL VS. DHARAMPAL	DHARAMPAL	SH. LILU RAM	MALE	VILL. CHANDPUR, NEAR KHERA, TEH. AND DISTT. AMBALA	--	--	--	138 NIACT	17.03.2018
310	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/44/2017	HRAMA1-000220-2017	NIRMAL PARKASHA VS. NARESH	NARESH	SH. RAM KISHAN	MALE	PO PANSRA, TEH. JAGADHRI, DISTT. YAMUNA NAGAR.	--	--	--	138 NIACT	17.03.2018
311	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/64/2015	HRAMA1-000422-2015	RAMESH VS. SUSHIL KUMAR	SUSHIL KUMAR	SH. JIA LAL	MALE	H. NO. 398, WARD NO. 12 NEAR RADHA SOAMI SATSANG BHAWAN, NARAINGARH TEH. NARAINGARH DISTT. AMBALA	--	--	--	138 NIACT	17.03.2018
312	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/227/2015	HRAMA1-001463-2015	GOURAV GOYAL VS. BHAJAN LAL	BHAJAN LAL	KHARAITI LAL	MALE	VILLAGE KHERKI MANAKPUR, NGH	--	--	--	138 NIACT	19.11.2018
313	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/4/2016	HRAMA1-000063-2016	ANKIT GARG VS. MUKESH KUMAR	MUKESH KUMAR	SH. SUBHASH CHAND	MALE	VILL. DHAMOULI MAJRA, NARAINGARH, TEH. NARAINGARH, DISTT. AMBALA	--	--	--	138 NIACT	19.11.2018
314	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/49/2016	HRAMA1-000214-2016	M/S GUPTA TRADING COMPANY VS. KULDEEP KUMAR	KULDEEP KUMAR	MALKEET KUMAR	MALE	VILLAGE RACHHERI NGH AMBALA	--	--	--	138 NIACT	20.11.2018
315	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	CHA/20/2016	HRAMA1-000328-2016	STATE VS SAMNA KUMAR	SAMNA KUMAR	KURDIYA RAM	MALE	VILL KALYANA, NARAINGARH	59/2016	NARAINGARH	17-3-2016	68-1-14 EX ACT	21.11.2018
316	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	CHI/10/2015	HRAMA1-000051-2015	STATE VS RAM KUMAR	RAM KUMAR	PHOOL SINGH	MALE	VILL GADOLI, NARAINGARH	337/2014	NARAINGARH			21.11.2018
317	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/106/2015	HRAMA1-000571-2015	THE A.P.A CO.OP SOCIETY VS RUPINDER KAUR	RUPINDER KAUR	SH. RAJ KUMAR	FEMALE	VILL. GADHAULIP.O. GADHAULITEH. NARAINGARH DISTT. AMBALA	--	--	--	138 NIACT	21.11.2018
318	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/106/2015	HRAMA1-000571-2014	THE A.P.A CO.OP SOCIETY VS RUPINDER KUMAR	ASHOK KUMAR	SH. RAJ KUMAR	MALE	VILL. GADHAULIP.O. GADHAULITEH. NARAINGARH DISTT. AMBALA	--	--	--	138 NIACT	21.11.2018
319	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	CHI/1620/14	HRAMA1-000815-2014	STATE VS. MADAN SINGH	MADAN LAL	NATHU RAM	MALE	VILL CHADIAU POLICE STATION SHILAI DISTT SIRMOUR H.P.	--	--	--		28.02.2018
320	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/45/16	HRAMA1-000202-2016	KULDEEP SINGH VS. SURESH PAL	SURESH PAL	SH. NANNA RAM	MALE	VILL. MALIKPUR, P.O. HABATPUR, TEH. BILASPUR, DISTT. YAMUNANAGAR	--	--	--	138 NIACT	26.02.2018
321	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/48/16	HRAMA1-000213-2016	MOHINDER VS MANISH BALI	MANISH BALI	SH. RAJINDER BALI	MALE	WARD NO., NEAR BALI MODEL SCHOOL, NARAINGARH, DISTT. AMBALA 2nd ADDRESS RO JALWAYU VIHAR, SEC. 67, FLAT NO. 2072, MOHALI	--	--	--	138 NIACT	28.02.2018
322	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	446CR./2/2014	HRAMA1-000372-2014	STATE VS NASIB SINGH	NASIB SINGH	SARUPA RAM	MALE	VILL CHAND PURA DISTT AMBALA	--	SHAHZADPUR	--	138 NIACT	29.09.2018
323	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/161/2016	HRAMA1-000862-2016	VISHAL SHARMA VS KRISHAN	KRISHAN	GYAN CHAND	MALE	WARD NO. 3 NARAINGARH	--	--	--	138 NIACT	30.08.2018

324	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	CHI/157/2016	HRAMA1-000628-2016	STATE VS DEEPAK	DEEPAK	SH. JHANDU	MALE	CASTE RAJPUTRO VILL.KARTOLI, P.S. HALA PAKRI, DISTT. JALPAIGURI-W.P.CURRENTLY TENANT IN THE HOUSE OF PRITHVI SINGH, MOGINAND, KALA AMB-H.P.	147/2016	SHAHZADPUR	13-11-2016	68 EX ACT	30.05.2018
325	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/93/2016	HRAMA1-000572-2016	GURCHARAN SINGH Vs. GURDEEP SINGH	GURDEEP	KEHAR SINGH	MALE	HOUSE NO 2005 SECTOR 28 C CHANDIGARH UT	---	---	---	138 NIACT	31.10.2017
326	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/139/2016	HRAMA1-000826-2016	VIJAY SINGH VS KUSUM SHARMA	KUSUM SHARMA	LOVKESH DUTT SHARMA	FEMALE	HNO 84/8 HUSSAINI ROAD NARIANGARH DISTT AMBALA	---	---	---	138 NIACT	04.10.2018
327	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/9/2016	HRAMA1-000069-2016	KRISHAN ELECTRONIC ON PAWAN VS SANDEEP MUSIC CENTRE	SANDEEP	---	MALE	VILLAGE BAGHWALI PKL TROUFH PROPRIETOR SANDEEP	---	---	---	138 NIACT	05.10.2018
328	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	CHI/135/2015	HRAMA1-000319-2015	STATE Vs. SUNIL KUMAR	SUNIL KUMAR	JARNAIL SINGH	MALE	VILL. BARAD P.S. BARARA DISTT. AMBALA	145/2014	SHAHZADPUR	--	--	06.11.2017
329	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/224/2015	HRAMA1-001452-2015	MANISH KUMAR Vs. MANISH KUMAR	MANISH KUMAR	SH. MUKHTYAR SINGH	MALE	JG II, H.NO. 442, VIKASPURI, DELHI	---	---	---	138 NIACT	07.11.2017
330	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/229/2015	HRAMA1-001470-2015	MANISH KUMAR Vs. MANISH KUMAR	MANISH KUMAR	SH. MUKHTYAR SINGH	MALE	JG II, H.NO. 442, VIKASPURI, DELHI	---	---	---	138 NIACT	07.11.2017
331	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/134/2014	HRAMA1-000698-2014	DALBIR SINGH VS SUSHIL KUMAR	SUSHIL KUMAR	JIA LAL	MALE	H NO 398, W NO.12, NARAINGARH,	--	NARAINGARH	--	138 NIACT	25.01.2019
332	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/03/2016	HRAMA10000222016	MANGAT RAM VS KIRPAL SINGH	KIRPAL SINGH	INDERJIT SINGH	MALE	VILL PANJORI NEAR GURDWARA P.O BARA GAON TEH NGH DISTT AMBALA	--	MULLANA	--	138 NIACT	30.01.2019
333	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	CHI/251/2015	HRAMA10007472015	STATE VS RAVINDER	RAVINDER	LATE SH. SANT RAM	MALE	VILL. BHERKHEDI TEH NGH DISTT AMBALA	227/2013	NARAINGARH	6-8-2013	406,420,467,471,468,IPC	30.01.2019
334	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	CHA/58/2015	HRAMA10014132015	STATE VS UMEED	UMEED	IRFAN	MALE	DADEDU, CHARTHAWAL,MUZAFAR NAGAR,UP	169/2015	SHAHZADPUR	---	11 PCA ACT	4-1-2019
335	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	CHA/58/2015	HRAMA10014132015	STATE VS UMEED	FAIZAN KHAN	FARUN KHAN	MALE	Caste Kureshi Musalman, R/o Vill RATHERI, PS New Mandi, District Muzaffar Nagar, UP	169/2015	SHAHZADPUR	---	11 PCA ACT	4-1-2019
336	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	CHI/282/2015	HRAMA10008802015	STATE VS ARVIND	ARVIND	SURENDER	MALE	ADARSH COLONY PS CIVIL LINE MURADABAD	291/2013	NARAINGARH	---	356,379 IPC	5-1-2019
337	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	CHI/282/2015	HRAMA10008802015	STATE VS ARVIND	SANDEEP	DEEPAK	MALE	ADARSH COLONY PS CIVIL LINE MURADABAD	291/2013	NARAINGARH	---	356,379 IPC	5-1-2019
338	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	CHI/282/2015	HRAMA10008802015	STATE VS ARVIND	AMANDEEP	DEEPAK	MALE	ADARSH COLONY PS CIVIL LINE MURADABAD	291/2013	NARAINGARH	---	356,379 IPC	5-1-2019
339	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	CHI/282/2015	HRAMA10008802015	STATE VS ARVIND	AKHILESH	SUKHRAM	MALE	ADARSH COLONY PS CIVIL LINE MURADABAD	291/2013	NARAINGARH	---	356,379 IPC	5-1-2019



340	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	CHI/282/2015	HRAMA10008802015	STATE VS ARVIND	PREM SINGH	BALKRISHAN	MALE	ADARSH COLONY PS CIVIL LINE MURADABAD	291/2013	NARAINGARH	---	356,379 IPC	5-1-2019
341	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	CHI/282/2015	HRAMA10008802015	STATE VS ARVIND	VIPIN	VIKRAM	MALE	HOUSE NO. 18 SARITA VIHAR, NEW DELH.	291/2013	NARAINGARH	---	356,379 IPC	5-1-2019
342	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	NACT/79/2016	HRAMA10003922016	SURINDER VS PARMOD	PARMOD	---	MALE	RO H.NO.957, DWARKAPURI, NEAR CHURCH, JAGADHARI, TEH. JAGADHARI, DISTT.YAMUNANAGAR	--	NARAINGARH	---	138 NIACT	9-1-2019
343	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	COMI/79/2015	HRAMA10010652015	BALWINDER VS JAGTAR ETC	JAGTAR	TIRLOK SINGH	MALE	VILL BRAHMAN MAJRA TEH NGH DISTT AMBALA	--	NARAINGARH	---	323,324,325,341,354,504,506 IPC	7-1-2019
344	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	CHA/53/2017	HRAMA1-000870-2017	STATE VS RIZWAN	MOHMAD RIZWAN	PAPPU	MALE	VILL RASULPUR BANK WALI GALI, H. NO. 5, BEHAT SAHARANPUR, UP	140/2016	SHAHZADPUR	5-11-2016	429, IPC AND 11D PCA, 48,9 PCSA, 13(1),13(2) GAUVANSH ACT, 3/181 M V ACT	13-2-2019
345	Shri Manmeet Kaur Ghuman, Judicial Magistrate Ist Class, Sub- Division Naraingarh	CHI/249/2017	HRAMA10010522017	STATE VS SUBHASH	SUBHASH SINGH	ISHWAR SINGH	MALE	VILL DAND, KAITHAL, HARYANA	175/2017	NARAINGARH	30-5-2017	279,337,338 IPC	20-2-2019
346	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	NACT/151/2015	HRAMA10009902015	GULZAR SINGH VS LOVEKESH DUTT	LOVEKESH DUTT SHARMA @ L.D SHARMA	--	MALE	PARTNER/PROPRITOR OF M/S LAVENDER DIARY & MILK PRODUCT AT VILL MEERPUR GURDWARA TEHSIL NAHAN DISTT SIRMOUR 2ND ADDRESS R/O H. NO. 766 BHARAMPURI COLONY WARD NO. 1 NARAINGARH DISTT AMBALA	--	NARAINGARH	--	138 NIACT	19-04-2019
347	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	NACT/82/2015	HRAMA10005232015	JAGDISH CHAND VS DINESH KUMAR	DINESH KUMAR	RAMJI LAL	MALE	WARD NO. 16, RAMBAG ROAD, HOUSING BOARD COLONY, AMBALA CANTT. DISTT AMBALA AND 2ND ADDRESS C/O GANESH PETHEWLA, NEAR PREM NAGAR, LALRU MANDI, TEHSIL DERA BASSI DISTT MOHALI.	--	NARAINGARH	--	138 NIACT	19-04-2019
348	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	CHI/112/2018	HRAMA100058502018	STATE VS JASWINDER @ TITU	RAJ KUMAR @ BHOLA	JAI CHAND	MALE	VILL PATREHRI PS SHAHZADPUR TEH NARAINGARH, DISTT AMBALA	40/2017	SHAHZADPUR	14-03-2017	148,149,302,323,324,325,506 IPC AND 25/54/59 ARMS ACT	14-05-2019
349	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	CHI/402/2015	HRAMA10014552015	STATE VS RAVINDER ETC	SUMIT @ KULWINDER	PARMAL SINGH	MALE	CASTE RAJPUT, R/O VILL PATREHRI, TEH. NARAINGARH, DISTT AMBALA	63/2015	SHAHZADPUR	18-05-2015	147/148/149/353/186/427/436/341/283 IPC	30-05-2019
350	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	CHI/216/2015	HRAMA1-001406-2015	KARAMVIR VS RAJ KUMAR	RAJ KUMAR	JAI SINGH	MALE	H. NO. 1004, JAIN MOHALLA TEH DERA BASSI, DISTT. MOHALI, PUNJAB.	--	SHAHZADPUR	-	138 NIACT	03-07-2019
351	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	NACT/160/2016	HRAMA1-000859-2016	VIKAS JINDAL VS MOBIL N MORE COMPANY THROUGH ITS MANAGER DEV KUMAR	DEV KUMAR	--	MALE	DIRECTOR, MOBILE N MORE, REGIONAL OFFICE AT SCF NO. 47 NEAR ANDHRA BANK SEC-11, HUDA, PANIPAT	--	NARAINGARH	-	138 NIACT	16-07-2019
352	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	CHI/294/2015	HRAMA1-000909-2015	STATE VS AMARJEET ETC	AMARJEET	Atma Ram	MALE	Vill-Kurali, Police Station-Naraingarh, Distt-Ambala	179/2015	NARAINGARH	29-06-2015	323,325,452,506,34 IPC	20-07-2019
353	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	CHI/294/2016	HRAMA1-000909-2014	STATE VS AMARJEET ETC	VISHAL	AMARJEET	MALE	Caste-Harijan, R/o Vill.-Kurali, Police Station-Naraingarh, Distt.-Ambala	179/2015	NARAINGARH	29-06-2015	323,325,452,506,34 IPC	20-07-2019
354	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	CHI/14/2016	HRAMA1-000064-2016	STATE VS GULFAM ETC	GULFAM	SHAMSHER SINGH	MALE	Vill.- Kertu, Police Station-Jhijana, Distt-Shamli, (UP)	176/2015	SHAHZADPUR	03-12-2015	429 IPC & 11A,4,8 PCA ACT	20-07-2019
355	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	CHI/14/2017	HRAMA1-000064-2016	STATE VS GULFAM ETC	AFJAL	ASGAR	MALE	Caste-Rangad Musalman, R/o Vill.-Umarpur, Police Station- Budana, Distt. Muzaffar Nagar, (UP)	176/2015	SHAHZADPUR	03-12-2015	429 IPC & 11A,4,8 PCA ACT	20-07-2019
356	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	CHI/14/2018	HRAMA1-000064-2016	STATE VS GULFAM ETC	NAVED	ISHTIYAK	MALE	Caste-Qureshi Musalman, R/o vill Laval, Police Station-Incholi, Distt. Meerut (UP)	176/2015	SHAHZADPUR	03-12-2015	429 IPC & 11A,4,8 PCA ACT	20-07-2019

357	Ms Manmeet Kaur Ghuman JMIC, Naraingarh	NACT/146/2017	HRAMA1-0008842017	DHARAMPAL VS GULSHAN KUMAR	GULSHAN KUMAR	VINOD KUMAR	MALE	WARD NO.11, PANJLASHA CHONK NARAINGARH, TEHSIL NARAINGARH, DISTT AMBALA	--	NARAINGARH	-	138 NIACT R/W 420 IPC	31-07-2019
358	Ms Manmeet Kaur Ghuman JMIC, Naraingarh	NACT/111/2015	HRAMA1-000639-2015	ANSHUL AGGARWAL VS HARPREET SINGH SANDHU	HARPREET SINGH	JAGDEV	MALE	# 32, VIRAT GREEN MULTIANA ROAD BATHINDA, DISTT BATHINDA (PUNJAB)	--	NARAINGARH	-	138 NIACT	03-08-2019
359	Ms Manmeet Kaur Ghuman JMIC, Naraingarh	NACT/47/2016	HRAMA1-000212-2016	SANDEEP VS RANJIT SINGH	RANJIT SINGH	SH. RAGHUBIR SINGH	MALE	VILL. JHAMPUR, POST OFFICE TIRA, TEHSIL & DISTT. MOHALI, PUNJAB	--	NARAINGARH	-	138 NIACT	06-08-2019
360	Ms Manmeet Kaur Ghuman JMIC, Naraingarh	NACT/44/2016	HRAMA1-000199-2016	M/S HARBANS INDUSTRIES VS PREM PAL	PREM PAL	DHARM SINGH	MALE	VILL. RAMPUR KHADAR, POST OFFICE DEVDHAR, POLICE STATION KHIZRABAD, DISTT YAMUNA NAGAR	--	NARAINGARH	-	138 NIACT	06-08-2019
361	Ms Manmeet Kaur Ghuman JMIC, Naraingarh	CHI/401/2015	HRAMA1-001454-2015	STATE VS BALWINDER ETC	BALWINDER SINGH	NASIB SINGH	MALE	VILL. JAULA KALAN, POLICE STATION HANDESHRA, DISTT. MOHALI, PUNJAB	57	SHAHZADPUR	2013	147,148,149,353,186,427,341,283 IPC & 3,4 PDPP ACT	06-08-2019
362	Ms Manmeet Kaur Ghuman JMIC, Naraingarh	NACT/143/2015	HRAMA1-000868-2015	KASHMIRI LAL VS GURDEEP SINGH	GURDEEP SINGH	SH. KHAJAN SINGH	MALE	VILL. MALKHERI, TEHSIL & DISTT. KATHAL, HARYANA	--	NARAINGARH	-	138 NIACT	14-08-2019
363	Ms Manmeet Kaur Ghuman JMIC, Naraingarh	CHA/57/2015	HRAMA10014122015	STATE VS ISLAM	RASHID ALI	SLAMUDEEN	MALE	VILL. KANSLI, KHIZRABAD, DISTT YAMUNA NAGAR HARYANA	147/2015	SHAHZADPUR	17-09-2015	8 HARYANA PROHIBITION OF COW SLAUGHTER ACT & 11 PCA ACT & 3/181 MV ACT.	30-08-2019
364	Ms Manmeet Kaur Ghuman JMIC, Naraingarh	NACT/151/2017	HRAMA1-000963-2017	AMIT STONE VS SURINDER	SURINDER KUMAR	ISHWAR SINGH	MALE	OWNER OF S.S BUILDING MATERIAL VILLAGE SANDHOLE TEHSIL PEHOWA DISTRICT KURUKSHETRA	--	NARAINGARH	-	138 NIACT	18-09-2019
365	Ms Manmeet Kaur Ghuman JMIC, Naraingarh	NACT/272/2017	HRAMA10015762017	DURGA TRADING COMPANY THROUGH PARTNER CHAHAT GUPTA VS BALJEET SINGH	BALJEET SINGH	JOTI RAM	MALE	VILLAGE RATAURE TEHSIL NARAINGARH DISTT AMBALA	--	NARAINGARH	-	138 NIACT	27-09-2019
366	Ms Manmeet Kaur Ghuman JMIC, Naraingarh	NACT/237/2016	HRAMA10011522016	THE A.P.A CO.OP SOCIETY VS KANWAR PAL	KANWAR PAL	JAI SINGH	MALE	VPO BADHOULI TEH NARIANGARH DISTT AMBALA	--	NARAINGARH	--	138 NIACT	05-10-2019
367	Ms Manmeet Kaur Ghuman JMIC, Naraingarh	NACT/294/2017	HRAMA10016832017	M/S BAYAN TRADERS THROUGH PARTNER RAJINDER SINGH VS M/S PUNJAB TRADING THROUGH PROP. KULDEEP SINGH	KULDEEP SINGH	HISHAM SINGH	MALE	EX SARPANCH RESIDENT OF VILLAGE MAGRA TEHSIL LALRU DISTRICT MOHALI PUNJAB	--	NARAINGARH	--	138 NIACT	10-10-2019
368	Ms Manmeet Kaur Ghuman JMIC, Naraingarh	CHI/80/2017	HRAMA10002412017	STATE VS DILSHAD	MOHAMMED RASHID	MOHAMAD SAID @ RAEES	MALE	CASTE PINJA MUSALMAN, R/O VILL. SADAK DUDHLI, P.S. JANAKPURI, DISTT. SAHARANPUR	281/2016	NARAINGARH	09-11-2016	11 PCA ACT & 13(1) (2) HARYANA GAUVANSH ACT	14-10-2019
369	Ms Manmeet Kaur Ghuman JMIC, Naraingarh	CHI/388/2017	HRAMA1-001716-2017	STATE VS SURESH KUMAR	SURESH KUAMR	RATTAN LAL	MALE	CASTE SAINI, R/O VILL. TANKA MAJRA, P.S. SHAHZADPUR, DISTT. AMBALA	374	NARAINGARH	2017	182 IPC	18-10-2019
370	Ms Manmeet Kaur Ghuman JMIC, Naraingarh	NACT/110/2018	HRAMA1-000374-2018	BALAJI TRADING COMPANY THROUGH SANJEEV KUMAR VS SANJEET	SANJEEV KUMAR	JAGMAL	MALE	VILLAGE TANDWAL TEHSIL NARAINGARH DISTT AMBALA	--	NARAINGARH	-	138 NIACT	19-10-2019
371	Ms Manmeet Kaur Ghuman JMIC, Naraingarh	NACT/15/2018	HRAMA1-0000592018	S.D. TRADING THROUGH SHIV KUMAR VS SATWINDER	SATWINDER	CHAMAN LAL	MALE	VILLAGE HARIPUR TEHSIL RAIPUR RANI DISTT PANCHKULA	--	NARAINGARH	--	138 NIACT	23-10-2019
372	Ms Manmeet Kaur Ghuman JMIC, Naraingarh	NACT/256/2017	HRAMA1-0015532017	GOPAL SINGH VS KULDEEP SINGH	KULDEEP SINGH	AMOLAK SINGH	MALE	HNO 2258 SECTOR 66 SAS NAGAR MOHALI	--	NARAINGARH	-	11 PCA ACT	30-10-2019
373	Ms Manmeet Kaur Ghuman JMIC, Naraingarh	NACT/33/2017	HRAMA100001832017	RAMESH KUMAR VS NARESH KUMAR	NARESH KUMAR	SITA RAM	MALE	VPO-PANJLASHA, TEH. NARAINGARH DISTT AMBALA	--	NARAINGARH	--	138 NIACT	6-11-2019
374	Ms Manmeet Kaur Ghuman JMIC, Naraingarh	CHI/80/2017	HRAMA10002412017	STATE VS DILSHAD	INTEZAR	MASOOD	MALE	VILLAGE RAIPUR, P.S MIRJAPUR, U.P	281/2016	NARAINGARH	09-11-2016	11 PCA ACT & 13(1) (2) HARYANA GAUVANSH ACT	16-11-2019
375	Ms Manmeet Kaur Ghuman JMIC, Naraingarh	NACT/218/2017	HRAMA1-0013692017	M/S PARVEEN KUMAR RAJ KUMAR VS AMIT KUMAR	AMIT KUMAR	HISHAM SINGH	MALE	VILL. BAPOLI, TEH. RADAUR, DISTT. YAMUNA NAGAR	--	NARAINGARH	--	138 NIACT	20-11-2019
376	Ms Manmeet Kaur Ghuman JMIC, Naraingarh	CHA/383/2017	HRAMA1-16922017	STATE VS RAJ KUMAR	RAJ KUMAR	MATU RAM	MALE	VILL RACHERI, PS SHAHZADPUR, DISTT. AMBAAL	218/2017	SHAHZADPUR	2017	68-01-14 EXCISE ACT	20-11-2019

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377	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	CHI/7/2017	HRAMA10000322017	STATE VS SONU	SONU	GYAN CHAND	MALE	CASTE NAGPAL PUNJABI, R/O PUSHPANJALI VIHAR JANTA ROAD NEAR PRABDOOT FACTORY, P.S. JANAKPURI, DISTT. SAHARANPUR- U.P. CURRENTLY H. NO.20-C, DHOOOL COAT MAJRI BALDEV NA- GAR, AMBALA CITY DISTT. AM- BALA	257/2016	NARAINGARH	2017	279,337 IPC	20-11-2019
378	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	NACT/96/2017	HRAMA1-0007552017	DPCARD VS JULFAN	JULFAN	FAKIRYA	MALE	VILL FEROZPUR TEHSIL NARAIN- GARH	--	NARAINGARH	-	138 NIACT	20-11-2019
379	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	NACT/30/2018	HRAMA1-0000982018	M/S KRISHANA HP CENTRE VS M/S BADHWAR ENTERPRISES ETC	SANJEEV BADHWAR	--	MALE	43, SAYED PASCHIM VIHAR, NEAR ST. MARKS SCHOOL, MEERA BAGH, NEW DELHI	--	NARAINGARH	-	138 NIACT	02-12-2019
380	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	NACT/136/2016	HRAMA1-0008162016	SUBASH CHAND VS SUSHIL KUMAR	SUSHIL KUMAR @ SHALU	SURESH KUMAR	MALE	VPO -CHHAT, TEHSIL ZIRAKPUR, DISTT. SAS NAGAR MOHALI, PUNJAB	--	NARAINGARH	--	138 NIACT	04-12-2019
381	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	CHI/259/2018	HRAMA10011572018	STATE VS ROHIT KUMAR @ VICKY	MANDEEP SINGH @ MONU	SOM SINGH	MALE	CASTE MEG, R/O VILL. LAHA, P.S. NARAINGARH, DISTT.AMBALA	24	NARAINGARH	2018	148,149,323,506 IPC	11-12-2019
382	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	NACT/57/2016	HRAMA10014892015	SHIVA BRICKS COMP. VS MADAN SINGH RANA	MADAN SINGH	DEEP CHAND	MALE	VILL. MEHRUWALA, TEH. POANTA SAHIB, SIRMOURE, ( HP)		SHAHZADPUR		138 NIACT	03-01-2020
383	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	NACT/216/2018	HRAMA10007882018	S.D. TRADING VS NAIB SINGH	NAIB SINGH	OM PARKASH	MALE	VILL MAHAMPUR, PO RASOOL PUR, THE SADHOURA DISTT. YNR		NARAINGARH		138 NIACT	07-01-2020
384	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	NACT/173/2018	HRAMA10006412018	SHIV KUMAR VS LAKHWINDER SINGH	LAKHWINDER SINGH	KARNAIL SINGH	MALE	VILL. UJJAL, TEH NARAINGARH, DISTT. AMBALA		NARAINGARH		138 NIACT	21-01-2020
385	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	NACT/306/2017	HRAMA10017472017	DHARAM SINGH VS ANIL KUMAR	ANIL KUMAR	DHARAM PAL	MALE	WARD NO. 8, VALMIKI BASTI, NARAINGARH		NARAINGARH		138 NIACT	31-01-2020
386	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	CHI/295/2017	HRAMA10013202017	STATE VS PAPPU	PAPPU	FATEH KHAN	MALE	MOHALLA BANJARA, DISTT. NAKUR,SAHARANPUR,UP	150	SHAHZADPUR	08-08-2018	269 IPC	19-02-2020
387	Ms Manmeet Kaur Ghuman JMJC, Naraingarh	NACT/223/2015	HRAMA10014512015	MANISH VS DARSHANA	DARSHANA	W/O HAZARI LAL	FEMALE	JD II, HOUSE NO. 442, VIKAS PURI, DELHI.	---	NARAINGARH	--	138 NIACT	24-02-2020